

ORISSA HIGH COURT

FILING REPORT AS ON :12/04/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|-----------------------------|---------------------------------------|
| 1 | D-BLAPL/10985/2024 | PURANDAR BISHI VS STATE OF ODISHA | ADITI HOTA VS | MURIBAHAL /44 /2024 () // |
| 2 | D-BLAPL/10986/2024 | UMESH SINGH @ JITU VS STATE OF ODISHA | DEVASHIS PANDA VS | BISRA /1 /2024 () // |
| 3 | D-BLAPL/10987/2024 | UGULI @ UGRASEN SWAIN VS STATE OF ODISHA | NABA KISHORE GURU VS | DHENKANAL TOWN /122 /2024 () // |
| 4 | D-BLAPL/10990/2024 | MIHIR BEHERA VS STATE OF ODISHA | SURENDRA NATH PADHY VS | MOHANA /134 /2022 () // |
| 5 | D-BLAPL/10991/2024 | PHAKIRA CHHATRIA VS STATE OF ODISHA | SARADA PRASAD DASH VS | JAMANKIRA /62 /2024 () // |
| 6 | D-BLAPL/10992/2024 | PRAMOD KUMAR TANDI @ TUNA VS STATE OF ODISHA | S.S.RAY (2) VS | MOHANA /120 /2023 () // |
| 7 | D-BLAPL/10999/2024 | BISHNU NAYAK VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 () // |
| 8 | D-BLAPL/11001/2024 | MAHENDRA NAIK VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | SONEPUR /117 /2024 () // |
| 9 | D-BLAPL/11002/2024 | BEHERAMANI PANKAJ KUMAR VS STATE OF ODISHA | KASHINATH PATTANAIK VS | PARADEEP LOCK /137 /2024 () // |
| 10 | D-BLAPL/11007/2024 | AJIT DADAKA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | SEMILLIGUDA /139 /2023 () // |
| 11 | D-BLAPL/11008/2024 | SUBIT KUMAR NAYAK VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 () // |

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| 12 | D-BLAPL/11010/2024 | FRANSIS NAYAK VS STATE OF ODISHA | DR. SIMANCHALLA RANJIT VS | DARINGBADI /54 /2024 () // |
| 13 | D-BLAPL/11022/2024 | JITENDRA SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | BALUGAON P.S. /122 /2024 () // |
| 14 | D-BLAPL/11025/2024 | BASUDEV KANHAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /40 /2022 () // |
| 15 | D-BLAPL/11026/2024 | MANTU @ CHITTA RANJAN SAHOO VS STATE OF ODISHA | NARENDRA KUMAR LENKA VS | SARANAKUL /68 /2024 () // |
| 16 | D-BLAPL/11027/2024 | SIGIDANU RAJINDRA DORA @ RAJENDRA DORA VS STATE OF ODISHA | BISWA RANJAN DAS VS | PATTAPUR (ASKA) /626 /2023 () // |
| 17 | D-BLAPL/11028/2024 | TANKADHAR DEEP @ SANKAR VS STATE OF ODISHA | PRABHAV BEHERA VS | SINAPALI /262 /2023 () // |
| 18 | D-BLAPL/11032/2024 | HARANAND MIRDHA @ HARAN VS STATE OF ODISHA | MANORANJAN MISHRA VS | PATTAMUNDAI /77 /2024 () // |
| 19 | D-BLAPL/11039/2024 | SANKAR DALEI VS STATE OF ODISHA | JEETENDRA SAHU VS | PUTASINGH /52 /2023 () // |
| 20 | D-BLAPL/11042/2024 | SADASIBA BHOI VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 () // |
| 21 | D-BLAPL/11043/2024 | PRATAP MANDAL VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | PATTAPUR (ASKA) /122 /2023 () // |
| 22 | D-BLAPL/11046/2024 | RAJU DAS VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MARSHAGHAI /32 /2024 () // |
| 23 | D-BLAPL/11048/2024 | JOSEPH PRADHAN | JUGALA KISHORE PANDA | / /0 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | D-BLAPL/11050/2024 | DUSMANTA PRADHAN @ DUSHA | SUSHANTA KUMAR PRADHAN | KUNDHEIGOLA /227 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | D-BLAPL/11051/2024 | BISA @ BISWAMBAR DEHURY | RAJALAXMI BISWAL | KHAMAR /92 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | D-BLAPL/11052/2024 | PAVAN | NITYANANDA MOHAPATRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | D-BLAPL/11055/2024 | SANJAN @ SANJAYA KUMAR SAHOO | MANAS KUMAR CHAND | RAJNAGAR /549 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | D-BLAPL/11056/2024 | SUKRAMANI BHUMIJ | SOUGAT DASH | TANGARPALI /20 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | D-BLAPL/11057/2024 | GANESH SATHUA | SANJAY KUMAR DAS | BHEDEN /72 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | D-BLAPL/11062/2024 | KAMALAKANTA BARIK | BIJAYA KUMAR DASH | CHAULIAGANJA /165 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | D-BLAPL/11064/2024 | PABITRA PRATAP | DEEPAK KU SAHOO | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | D-BLAPL/11066/2024 | TUHIN SARKAR | SATYANARAYAN MISHRA | MALKANGIRI /210 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | D-BLAPL/11067/2024 | SACHIN CHHATRIA | MANAS KUMAR CHAND | / / |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | D-BLAPL/11070/2024 | SIBUN @ SUJIT KUMAR PANDA | BIBHUTI BHUSAN CHOUDHURY | BALASORE TOWN /110 /2024 |
| | | VS | VS | () |

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| 35 | D-BLAPL/11075/2024 | STATE OF ODISHA RABI NARAYAN DEHURI VS | JUGALA KISHORE PANDA VS | // SONEPUR /94 /2024 () |
| 36 | D-BLAPL/11076/2024 | STATE OF ODISHA SUMANTA JYOTISH VS | MANAS KUMAR CHAND VS | // // () |
| 37 | D-BLAPL/11077/2024 | STATE OF ODISHA SANTANU @ KUNA PADHAN VS | DURLLABHA RANJAN MISHRA VS | // BIRMAHARAJPUR /97 /2024 () |
| 38 | D-BLAPL/11080/2024 | STATE OF ODISHA DUSHASAN NAIK VS | RAMESH CHANDRA MAHARANA VS | // CAPITAL P.S. /183 /2024 () |
| 39 | D-BLAPL/11081/2024 | STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS | SUSANTA KUMAR LENKA VS | // RAIKIA /81 /2023 () |
| 40 | D-BLAPL/11083/2024 | STATE OF ODISHA H.V. GOPI VS | RAJENDRA NARAYAN ROUT VS | // // () |
| 41 | D-BLAPL/11085/2024 | STATE OF ODISHA USHARANI BARIK VS | MOHAMMAD AKRAM VS | // PAHALA /289 /2023 () |
| 42 | D-BLAPL/11086/2024 | STATE OF ODISHA CHITTA @ CHITTA RANJAN SAHU VS | SATYABRATA PANDA VS | // PUINTALA /199 /2023 () |
| 43 | D-BLAPL/11087/2024 | STATE OF ODISHA PRASANTA NAIK VS | SATYABRATA PANDA VS | // TARBHA /208 /2022 () |
| 44 | D-BLAPL/11090/2024 | STATE OF ODISHA SITAKANTA DANG VS | SATYABRATA PANDA VS | // PUINTALA /199 /2023 () |
| 45 | D-BLAPL/11091/2024 | STATE OF ODISHA SIBU @ SIKU NAIK VS STATE OF ODISHA | SATYABRATA PANDA VS | // TARBHA /208 /2022 () // |

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| 46 | D-BLAPL/11096/2024 | ANIL KUMAR SAHU VS STATE OF ODISHA | IPSIT AUROBINDO ACHARYA VS | MAHILA (BERHAMPUR) /3 /2024 () // |
| 47 | D-BLAPL/11099/2024 | RAMJAN LAK VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | TALASARI MARINE /19 /2024 () // |
| 48 | D-BLAPL/11102/2024 | RAMJAN LAK VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | KASAFAL MARINE /16 /2023 () // |
| 49 | D-BLAPL/11103/2024 | PREMCHAND CHHATIA @ PREM CHAND CHHATIA VS STATE OF ODISHA | SATYABRATA PANDA VS | GHANTAPADA /59 /2024 () // |
| 50 | D-BLAPL/11104/2024 | RAMJAN LAK VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | RUPSA /21 /2024 () // |
| 51 | D-BLAPL/11106/2024 | RAMJAN LAK VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | KHANTAPADA /36 /2024 () // |
| 52 | D-BLAPL/11114/2024 | SAIKH JAVED VS STATE OF ODISHA | MANORANJAN PADHY VS | DAMANJODI /89 /2020 () // |
| 53 | D-BLAPL/11119/2024 | KRUPA UDULBADIA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | / /0 () // |
| 54 | D-BLAPL/11121/2024 | SITU @ AKASH SWAIN VS STATE OF ODISHA | RAMAKANTA MISHRA VS | PUINTALA /247 /2023 () // |
| 55 | D-BLAPL/11122/2024 | LAKHAN BHUMIA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | / /0 () // |
| 56 | D-BLAPL/11123/2024 | BHAGABAN TALIA VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | / /0 () // |
| 57 | D-BLAPL/11128/2024 | SAPAN KUMAR DAS | JAJATI KESHARI KHUNTIA | BALASORE TOWN /110 /2024 |

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| | | VS | VS | () |
| 58 | D-BLAPL/11129/2024 | STATE OF ODISHA RAIDAS MUNDA | RAMAKANTA PRADHAN | // //0 |
| | | VS | VS | () |
| 59 | D-BLAPL/11132/2024 | STATE OF ODISHA GHANASHYAM SARAF | ANJAN KUMAR BISWAL | // KHARIAR /27 /2024 |
| | | VS | VS | () |
| 60 | D-BLAPL/11133/2024 | STATE OF ODISHA SITU @ AKASH SWAIN | RAMAKANTA MISHRA | // BOLANGIR SADAR /458 /2023 |
| | | VS | VS | () |
| 61 | D-BLAPL/11141/2024 | STATE OF ODISHA AMIT AJEY | SARAT KUMAR JENA | // BARGARH /177 /2024 |
| | | VS | VS | () |
| 62 | D-BLAPL/11142/2024 | STATE OF ODISHA SUNADHAR SATHUA | CHITTA RANJAN SAHU | // BHEDEN /23 /2024 |
| | | VS | VS | () |
| 63 | D-BLAPL/11144/2024 | STATE OF ODISHA RAMESH CHANDRA PANDA @ RAMESH PANDA | LAXMINARAYAN PATEL | // AMPANI /12 /2024 |
| | | VS | VS | () |
| 64 | D-BLAPL/11147/2024 | STATE OF ODISHA SUBHRANSU BHUSAN MISHRA | PRASANTA KUMAR SAHOO | // BHARATPUR PS /159 /2023 |
| | | VS | VS | () |
| 65 | D-BLAPL/11155/2024 | STATE OF ODISHA SANJAY KUMAR MOHANTA @ CHHUTU@ SANJAY MOHANTA | HEMANTA KUMAR MOHANTA | // BETNOTI /115 /2019 |
| | | VS | VS | () |
| 66 | D-BLAPL/11159/2024 | STATE OF ODISHA ENKATARAO NIRIKI | BASUDEV MISHRA | // CHITRAKONDA /135 /2023 |
| | | VS | VS | () |
| 67 | D-BLAPL/11163/2024 | STATE OF ODISHA KHYAMANIDHI MEHER | PRASHANTA KUMAR NAYAK | // TUREIKELA /62 /2024 |
| | | VS | VS | () |
| 68 | D-BLAPL/11170/2024 | STATE OF ODISHA ANANTA DAS | BHABANI SANKAR MISHRA | // MANGALPUR /115 /2024 |
| | | VS | VS | () |

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| 69 | D-BLAPL/11173/2024 | STATE OF ODISHA CHHOTELAL SALBUNIA @ RAJU VS | SOUGAT DASH VS | // RAGHUNATHPALI /219 /2023 () |
| 70 | D-BLAPL/11175/2024 | STATE OF ODISHA SANTOSH LIMA VS | SANJIB KUMAR BHANJADEO VS | // BISSAMCUTTACK /156 /2023 () |
| 71 | D-BLAPL/11177/2024 | STATE OF ODISHA K.BISWAJIT PATRA VS | SANJIB KUMAR BHANJADEO VS | // BALLIGUDA /188 /2019 () |
| 72 | D-BLAPL/11178/2024 | STATE OF ODISHA MAHESWAR BEHERA @ MITU VS | RABI NARAYAN MOHANTY VS | // PIPLI /526 /2023 () |
| 73 | D-BLAPL/11179/2024 | STATE OF ODISHA RAJENDRA KHORA VS | AKSHAYA KUMAR SUBUDHI VS | // ORKEL /396 /2023 () |
| 74 | D-BLAPL/11183/2024 | STATE OF ODISHA GOBARDHAN MUNDA VS | DEEPAK RANJAN PARIDA VS | // PANDAPADA /147 /2023 () |
| 75 | D-BLAPL/11184/2024 | STATE OF ODISHA SIDHU @ SUNIL KUMAR PRADHAN VS | DURGA PRASANNA TRIPATHY VS | // BALANGA /253 /2023 () |
| 76 | D-BLAPL/11187/2024 | STATE OF ODISHA ARJUN BEHERA VS | SURYAKANTA DWIBEDI VS | // BELPARA /83 /2024 () |
| 77 | D-BLAPL/11189/2024 | STATE OF ODISHA AJAY TANDI VS | SURYAKANTA DWIBEDI VS | // BELPARA /83 /2024 () |
| 78 | D-BLAPL/11191/2024 | STATE OF ODISHA ASHISH KUMAR SAHU @ ASHISH SAHU VS | SURYAKANTA DWIBEDI VS | // K.NUAGOAN /54 /2024 () |
| 79 | D-BLAPL/11202/2024 | STATE OF ODISHA PRAGYAN PRIYA SWAIN @ PRAJNAPRIYA SWAIN VS STATE OF ODISHA | GOREKHANATH DAS VS | // SPECIAL CRIME UNIT /4 /2024 () // |

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| 80 | D-BLAPL/11203/2024 | RAMESH PRADHAN VS STATE OF ODISHA | RAJEET ROY VS | / /0 () // |
| 81 | D-BLAPL/11205/2024 | TAPASA @ SOUMYA RANJAN NAYAK VS STATE OF ODISHA | AMITAV TRIPATHY VS | ITAMATI /208 /2023 () // |
| 82 | D-BLAPL/11206/2024 | DINABANDHU MAJHI VS STATE OF ODISHA | AMIT KUMAR NATH VS | CHHENDIPADA /524 /2023 () // |
| 83 | D-BLAPL/11207/2024 | TIKAN SAHU VS STATE OF ODISHA | AMIT KUMAR NATH VS | CHHENDIPADA /524 /2023 () // |
| 84 | D-BLAPL/11209/2024 | DILLIP NAYAK VS STATE OF ODISHA | TAPAS KUMAR ACHARYA VS | BHANJANAGAR /875 /2023 () // |
| 85 | D-BLAPL/11210/2024 | DUGU @ SANJAY KUMAR SAHOO @ GUDU VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | KHURDA MODEL /84 /2024 () // |
| 86 | D-BLAPL/11211/2024 | ABHISEK MOHARANA @ ABHISHEK MOHARANA @ AMAN VS STATE OF ODISHA | RAMANİKANTA PATTNAİK VS | BARBİL /304 /2023 () // |
| 87 | D-BLAPL/11213/2024 | SANDHYARANI PRADHAN VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | KABISURYANAGAR /157 /2021 () // |
| 88 | D-BLAPL/11214/2024 | ASISH PATRA VS STATE OF ODISHA | SIDHARTHA DAS VS | BARBİL /99 /2024 () // |
| 89 | D-BLAPL/11215/2024 | RAJENDRA RANA VS STATE OF ODISHA | SIDHARTHA DAS VS | BARBİL /107 /2024 () // |
| 90 | D-BLAPL/11217/2024 | CHANDAN KUMAR SHARMA VS STATE OF ODISHA | SIDHARTHA DAS VS | BARBİL /313 /2023 () // |
| 91 | D-BLAPL/11218/2024 | MUNA @ PRADIPTA KISHORE DAS | SMRUTI RANJAN ROUT | SALIPUR /316 /2023 |

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| | | VS | VS | 0 |
| 92 | D-BLAPL/11219/2024 | STATE OF ODISHA ASHUTOSH BARIK | MILAN KANUNGO | // LALBAG /324 /2023 |
| | | VS | VS | 0 |
| 93 | D-BLAPL/11220/2024 | STATE OF ODISHA ASHUTOSH BARIK | MILAN KANUNGO | // LALBAG /327 /2023 |
| | | VS | VS | 0 |
| 94 | D-BLAPL/11221/2024 | STATE OF ODISHA ASHUTOSH BARIK | MILAN KANUNGO | // LALBAG /323 /2023 |
| | | VS | VS | 0 |
| 95 | D-CMAPL/16517/2024 | STATE OF ODISHA SADASIBA SAMAL | ADV. | // |
| | | VS | VS | 0 |
| 96 | D-CMAPL/16599/2024 | COMMNR. CUM SECY. TO GOVT., REVENUE AND DISASTER MANAGEMENT, BBSR MANOJ KUMAR PAUL | SAMBIT RATH | // |
| | | VS | VS | 0 |
| 97 | D-CMP/16399/2024 | ORISSA RURAL HOUSING ADND DEVELOPMENT CORPORATION LTD. RUNU PRADHAN | RAMAKRISHNA NAIK | // |
| | | VS | VS | 0 |
| 98 | D-CMP/16441/2024 | SHIKSHYA VIKASH SAMITI, KHORDHA RAMESWARI PRUSETH | AMIT PRASAD BOSE | // |
| | | VS | VS | 0 |
| 99 | D-CMP/16453/2024 | SABITA PANDEY RAJLAXMI MUDRA | AMIT PRASAD BOSE | // |
| | | VS | VS | 0 |
| 100 | D-CMP/16470/2024 | JAYAKRUSHNA @ GOPAL MUDRA SURENDRA KUMAR SABARWAL | PRATYUSHA NAIDU | // |
| | | VS | VS | 0 |
| 101 | D-CMP/16511/2024 | OM PRAKASH DAGA BILASH SAHOO @ BILASHINI SAHOO | HRUDANANDA MOHAPATRA | // |
| | | VS | VS | 0 |
| 102 | D-CMP/16578/2024 | PURNA CHANDRA SAHOO BAREN KUMAR PANDA | DWARIKA PRASAD MOHANTY | // |
| | | VS | VS | 0 |

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| 103 | D-CMP/16632/2024 | SK.KAUSAR ACHYUTANANDA SAHOO VS BRAJABANDHU SAHOO | NABA KISHORE ACHARYA VS | // // 0 // |
| 104 | D-CONTC/16384/2024 | PRAVASINI SAHOO VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, MAYURBHANJ | SARADA PRASAD DASH VS | // 0 // |
| 105 | D-CONTC/16398/2024 | KISHORE CHANDRA MISHRA VS PRATIVE MANJARI DAS, D.E.O, BALASORE | ADV VS | // 0 // |
| 106 | D-CONTC/16400/2024 | RANJIT KUMAR SINGH VS M.S. JYOTI KOTAL, D.F.O, ATHMALLIK DIVISION, ANGUL | ADV VS | // 0 // |
| 107 | D-CONTC/16402/2024 | TAPAN KUMAR BARIK VS S.AWASTHI, PRINCIPAL SECY., TO GOVT., S AND ME DEPT. | ADV VS | // 0 // |
| 108 | D-CONTC/16403/2024 | AMIT KUMAR BEHERA VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 109 | D-CONTC/16414/2024 | DEBAKALYANI JENA VS RABIN CHARCHIL MISHRA, TAHASILDAR, RANAPUR, NAYAGARH | ADV. VS | // 0 // |
| 110 | D-CONTC/16428/2024 | PRADIPTA KUMAR PANDA VS SACHIN PAWAR, I.A.S. | ADV VS | // 0 // |
| 111 | D-CONTC/16430/2024 | SAROJ KUMAR NAYAK VS SACHIN PAWAR, I.A.S. | ADV VS | // 0 // |
| 112 | D-CONTC/16432/2024 | PRADIPTA KUMAR PANDA VS SACHIN PAWAR, I.A.S. | ADV VS | // 0 // |
| 113 | D-CONTC/16434/2024 | GURU CHARAN PALAI VS BIKRAM KISHORE PARIDA, TAHASILDAR, DASARATHPUR, JAJPUR | BISWA PRAKASH DHAL VS | // 0 // |

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| 114 | D-CONTC/16435/2024 | LAXMIKANTA PATTNAIK VS ARUN KUMAR SARANGI, I.P.S., D.G AND I.G, POLICE CUTTACK | ADV VS | // 0 // |
| 115 | D-CONTC/16460/2024 | BAISHNABA MALLICK VS BIJAYA KUMAR NAYAK | ADV VS | // 0 // |
| 116 | D-CONTC/16462/2024 | KANHU CHARAN DASH VS BIJAYA KUMAR NAYAK | ADV VS | // 0 // |
| 117 | D-CONTC/16463/2024 | BIDHUBHUSAN ROUT VS ARVIND AGRAWAL, I.A.S. | ADV VS | // 0 // |
| 118 | D-CONTC/16480/2024 | KISHORE CHANDRA SAHU VS BRIJESH KUMAR RAI, SUPDT. OF POLICE, ROURKELA | SUVENDU KUMAR RAY VS | // 0 // |
| 119 | D-CONTC/16487/2024 | M/S. ARFIN SERVICE PROVIDER AGENCY, JAJPUR VS DR. SHIBASHIS MOHARANA, M.B.B.S.L.S.A.S (A.D-II) | ADV. VS | // 0 // |
| 120 | D-CONTC/16492/2024 | PURNANANDA PATTNAIK EVENING SANSKRIT MAHAVIDYALAYA, CUTTACK VS DR. ARABINDA KUMAR PADHEE, I.A.S. | ADV. VS | // 0 // |
| 121 | D-CONTC/16494/2024 | SUBHASH CHANDRA MISHRA VS BHAGABAN GANTAYAT, PRESIDENT, MANAGEMENT BODY OF SANJAY MEMORIAL INSTITUTE OF TECHNOLOGY, GANJAM | BIJAY KUMAR MOHANTY VS | // 0 // |
| 122 | D-CONTC/16497/2024 | BHAMA HANS @BHAMADEI HANS VS ALOK KAR, DIRECTOR (R AND R), AND EX OFFICIO, ADDL. SECY. TO GOVT., WR DEPT. | ADV. VS | // 0 // |
| 123 | D-CONTC/16499/2024 | PRATAP KUMAR SABAT VS RASMITA RANI TARASIA, SECY., HOUSING BOARD, BBSR, KHORDHA | ADV VS | // 0 // |
| 124 | D-CONTC/16500/2024 | NAYANA MANGARAJ VS RAJESH PRABHAKAR PATIL, COMMNR. MUNICIPAL CORPORATION, CUTTACK | ADV. VS | // 0 // |
| 125 | D-CONTC/16501/2024 | PRABHAKAR DAS | JAYDEEP PAL | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 126 | D-CONTC/16503/2024 | ANJALI TARAI, TAHASILDAR, JAGATSINGHPUR BIRALA BASINI NAYAK | KHIROD KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 127 | D-CONTC/16512/2024 | SANTOSH KUMAR ROUT, DISTRICT EDUCATION OFFICER, CUTTACK KESHAB KUMAR GANDHI | ADV. | // |
| | | VS | VS | 0 |
| 128 | D-CONTC/16515/2024 | AMIT GARG, CHIEF EXECUTIVE OFFICER, TPSODL, KAMAPALLI, BERHAMPUR, GANJAM DASRATHI RAM DORA | ADV. | // |
| | | VS | VS | 0 |
| 129 | D-CONTC/16521/2024 | VISHAL KUMAR DEV, PRINCIPAL SECY., FINANCE DEPT., BBSR BRAJA KISHORE DAS | ADV. | // |
| | | VS | VS | 0 |
| 130 | D-CONTC/16526/2024 | NIBEDITA PANI, D.E.O., JAJPUR SURENDRA KUMAR TIADI | ADV. | // |
| | | VS | VS | 0 |
| 131 | D-CONTC/16529/2024 | ASWASTHY.S, I.A.S. KAMALAKANTA MALLICK | ADV. | // |
| | | VS | VS | 0 |
| 132 | D-CONTC/16531/2024 | RITANJALI NAYAK, BLOCK VETERINARY OFFICER, KHAIRA, BALASORE BASANTA KUMAR SWAIN | ADV. | // |
| | | VS | VS | 0 |
| 133 | D-CONTC/16533/2024 | DEBAJANI SINGH, PRINCIPAL CUM SECY. OF GOVERNING BODY OF SATHYA SAI COLLEGE FOR WOMEN, BBSR SUDARSAN BARIK | ADV. | // |
| | | VS | VS | 0 |
| 134 | D-CONTC/16536/2024 | BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION, ODISHA PRASANNA KUMAR SAHOO | ADV. | // |
| | | VS | VS | 0 |
| 135 | D-CONTC/16538/2024 | SANJAY KUMAR SINGH, I.A.S. SHEKH DAYAN | ADV. | // |
| | | VS | VS | 0 |
| | | ASWATHI S, I.A.S. | | // |
| 136 | D-CONTC/16542/2024 | UMA SAHOO | ADV. | // |
| | | VS | VS | 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-----------------------------|--------------------------|
| 137 | D-CONTC/16547/2024 | KULUWANT SINGH, ACCOUNTANT GENERAL (A AND E) BBSR MADHUSUDAN BARIK VS | ADV. VS | // // 0 |
| 138 | D-CONTC/16551/2024 | DHOBEI NAYAK, TAHASILDAR, KHANDAPADA DAKSHYA KUMAR DASH VS | ADV. VS | // // 0 |
| 139 | D-CONTC/16560/2024 | ANU GARG, I.A.S. RAJALAXMEE PATRA VS | ADV. VS | // // 0 |
| 140 | D-CONTC/16563/2024 | ASWATHY. S, I.A.S. BIJAYA KUMAR SWAIN VS | ADV. VS | // // 0 |
| 141 | D-CONTC/16570/2024 | SANJAY SINGH, COMMNR. CUM SECY., RURAL DEVELOPMENT DEPT. BIJAYA KUMAR SWAIN VS | ADV. VS | // // 0 |
| 142 | D-CONTC/16584/2024 | SANJAYA KUMAR SINGH, COMMNR. CUM SECY., RURAL DEVELOPMENT DEPT. SADHU SAHU VS | HEMANTA KUMAR MOHANTA VS | // // 0 |
| 143 | D-CONTC/16588/2024 | DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR MOUSUMI NAYAK VS | ADV VS | // // 0 |
| 144 | D-CONTC/16591/2024 | BHABANI SHANKAR CHAINI, DIRECTOR, H.S.E, BBSR, KHORDHA SABITA RANI MOHANTY VS | ADV VS | // // 0 |
| 145 | D-CONTC/16592/2024 | ASWATHY S, I.A.S. MAHENDRA TANTY VS | ADV. VS | // // 0 |
| 146 | D-CONTC/16618/2024 | VISHAL KUMAR DEV, I.A.S. PABITRA MOHAN NAIK VS | ADV. VS | // // 0 |
| 147 | D-CONTC/16620/2024 | VISHAL KUMAR DEV, I.A.S. MURALIDHAR BHAISAL VS | ADV. VS | // // 0 |
| | | VISHAL KUMAR DEV, I.A.S. | | // |

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| 148 | D-CONTC/16622/2024 | AKSHYA PATEL VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 149 | D-CONTC/16625/2024 | ANANTA ARGAL VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 150 | D-CONTC/16628/2024 | HIMENDRA HARIJAN VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 151 | D-CONTC/16630/2024 | BASANTA KUMAR NAIK VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 152 | D-CONTC/16631/2024 | JAPESWARI PATEL VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 153 | D-CONTC/16633/2024 | DASARATHA NAIK VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 154 | D-CONTC/16635/2024 | RAJKISHORE NAIK VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 155 | D-CONTC/16638/2024 | HAREKRUSHNA DEHURIA VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 156 | D-CONTC/16639/2024 | DUSHILA NAIK VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 157 | D-CONTC/16644/2024 | MOHAN CHANDRA PATEL VS VISHAL KUMAR DEV, I.A.S. | ADV. VS | // 0 // |
| 158 | D-CONTC/16655/2024 | KONATAM SASHI VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT. | ADV. VS | // 0 // |
| 159 | D-CONTC/16658/2024 | SATYABAN HARPAL | ADV. | // |

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|-----|--------------------|---|--------------------------|-----------------------------|
| | | VS | VS | 0 |
| 160 | D-CONTC/16663/2024 | ASWATHY S, I.A.S. MILAN KUMAR PATRO | ADV. | // |
| | | VS | VS | 0 |
| 161 | D-CONTC/16666/2024 | SATYABAN SAHU, I.A.S. AKSHAYA KUMAR MAHARANA | ADV. | // |
| | | VS | VS | 0 |
| 162 | D-CONTC/16669/2024 | SATYABRATA SAHU, I.A.S. KUMUDA CHANDRA SAMAL | ADV. | // |
| | | VS | VS | 0 |
| 163 | D-CONTC/16671/2024 | ANU GARG, I.A.S. MANOJ KUMAR DASH | ADV. | // |
| | | VS | VS | 0 |
| 164 | D-CONTC/16672/2024 | SALINI PANDIT, I.A.S. BIBEKANANDA NAYAK | ADV. | // |
| | | VS | VS | 0 |
| 165 | D-CRLA/11031/2024 | AMRIT RUTURAJ, LABOUR COMMISSIONER, BBSR NALINIPRAVA SWAIN | DEBASNAN DAS | PATTAMUNDAI /188 /2020 |
| | | VS | VS | 0 |
| 166 | D-CRLA/11054/2024 | STATE OF ODISHA SIDHESWAR MOHAPATRA | SUDEEP KUMAR SARANGI | MANCHESWAR P.S. /118 /2024 |
| | | VS | VS | 0 |
| 167 | D-CRLA/11074/2024 | STATE OF ODISHA KRUSHNA CHANDRA BARIHA @ GHUTU | SUSHANTA KUMAR PRADHAN | barpalli /86 /2021 |
| | | VS | VS | 0 |
| 168 | D-CRLA/11105/2024 | STATE OF ODISHA DIPUNA @ RAKESH KUMAR JENA @ RAKESH JENA | DEEPAK KUMAR SAHOO | KENDRAPARA SADAR /595 /2021 |
| | | VS | VS | 0 |
| 169 | D-CRLA/11138/2024 | STATE OF ODISHA SIMANCHAL CHOWDHURY | BISWAJIT RANJAN TRIPATHY | //0 |
| | | VS | VS | 0 |
| 170 | D-CRLA/11146/2024 | STATE OF ODISHA DEBASISH BEHERA | LAXMINARAYAN PATEL | KUAKHIA /229 /2022 |
| | | VS | VS | 0 |

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| 171 | D-CRLA/11148/2024 | STATE OF ODISHA SAMBARU PARABHOI VS | ABHILASH MISHRA VS | // BHAWANIPATNA SADAR /334 /2021 () |
| 172 | D-CRLA/11201/2024 | STATE OF ODISHA BAISHNAMBA @ BAISNABA MAHANTA @ BAISTHAMBA CHARAN MOHANTA VS | SANDEEP RAJ PANDA VS | // KEONJHAR SADAR /165 /2023 () |
| 173 | D-CRLA/11212/2024 | STATE OF ODISHA PRADEEP KUMAR ROUT VS | DEBASIS SARANGI VS | // BHUBANESWAR VIGILANCE /50 /2007 () |
| 174 | D-CRLMA/11117/2024 | STATE OF ODISHA(VIG.) JASODA DALAI VS | SAURAV TIBREWAL VS | // BALIAPAL /12428 /2023 () |
| 175 | D-CRLMA/11157/2024 | STATE OF ODISHA SK. HUSSEN VS | GAGAN BIHARI KHATUA VS | // () // |
| 176 | D-CRLMA/11164/2024 | STATE OF ODISHA BISIKESHAN SENAPATI VS | ANANTA BALLAV SATAPATHY VS | // () // |
| 177 | D-CRLMC/10984/2024 | STATE OF ODISHA DIBAKARA NAIK VS | ADITI HOTA VS | // ANGUL TOWN /81 /2007 () |
| 178 | D-CRLMC/10993/2024 | STATE OF ODISHA SUBHASHREE SAMAL VS | BIBHUTI RANJAN MOHANTY VS | // MAHILA PS SAMBALPUR /10 /2022 () |
| 179 | D-CRLMC/10995/2024 | STATE OF ODISHA LAMBODAR PRADHAN @ LAMBODHAR PRADHAN VS | BIBHUTI RANJAN MOHANTY VS | // KENDRAPARA /30 /2012 () |
| 180 | D-CRLMC/11000/2024 | STATE OF ODISHA RASHMI RANJAN @ RASHMIKANTA MISHRA VS | SIDDHARTH PRASAD MISHRA VS | // TELKOI /14 /2010 () |
| 181 | D-CRLMC/11004/2024 | STATE OF ODISHA BHAGIRATHI NAYAK VS STATE OF ODISHA | PRADEEP KUMAR MOHANTY VS | // NAUGAON /58 /2009 () // |

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| 182 | D-CRLMC/11006/2024 | SOUMYA RANJAN DAS VS STATE OF ODISHA | DEBASISH PATNAIK VS | ASKA /43 /2024 () // |
| 183 | D-CRLMC/11019/2024 | DILLIPA KU SWAIN VS STATE OF ODISHA | PARTHA SARATHI NAYAK VS | KAKATAPUR /50 /2024 () // |
| 184 | D-CRLMC/11023/2024 | M/S. SERAJUDDIN AND CO. VS UNION OF INDIA | SARADA PRASANNA SARANGI VS | / /0 () // |
| 185 | D-CRLMC/11024/2024 | RAJENDRA JANI VS STATE OF ODISHA | TAPAN KUMAR SWAIN VS | KHALLIKOTE /181 /2017 () // |
| 186 | D-CRLMC/11029/2024 CRLMC/1227/2024 | SK. SADAB KADIR VS SAHER SANIYA | DEVASHIS PANDA VS | / /0 JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000044/2022 |
| 187 | D-CRLMC/11033/2024 | RISHABH GUPTA VS DAMBODAR SAW | AMIT PATTNAIK VS | / /0 () // |
| 188 | D-CRLMC/11037/2024 | CHITTARANJAN DASH VS DAMBODAR SAW | AMIT PATTNAIK VS | / /0 () // |
| 189 | D-CRLMC/11045/2024 | DASARATHI KANHAR VS STATE OF ODISHA | AMULYA RATNA PANDA VS | PHIRINGIA /64 /2023 () // |
| 190 | D-CRLMC/11049/2024 CRLMC/1228/2024 | BASUDEV DAS VS STATE OF ODISHA | SAMBIT RATH VS | CHAMPUA /62 /2007 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000091/2007 |
| 191 | D-CRLMC/11058/2024 | MANJULATA NANDA VS STATE OF ODISHA | SUDEEP KUMAR SARANGI VS | / /0 () // |
| 192 | D-CRLMC/11060/2024 | DAMBURUDHAR NAIK VS STATE OF ODISHA | BIJAYA KUMAR BEHERA 1 VS | SINAPALI /68 /2015 () // |
| 193 | D-CRLMC/11079/2024 | NARENDRA KATA @ NARESH KATA | BIJAYA KUMAR BEHERA 1 | KOMNA PS /142 /2019 |

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|-----|--------------------|--|--------------------------|--|
| | | VS | VS | () |
| 194 | D-CRLMC/11088/2024 | STATE OF ODISHA NARAYAN PRASAD JOSHI | SUSHANTA KUMAR JOSHI | // / /0 |
| | | VS | VS | () |
| 195 | D-CRLMC/11093/2024 | ARJUN SENAPATHI HEMANTA KUMAR BEHERA @ HEMANTA BEHERA | BIDESHI KUMAR GHADEI | // BALIKUDA /62 /2004 |
| | | VS | VS | () |
| 196 | D-CRLMC/11100/2024 | STSTAE OF ODIDHA CHIKU CHANDAN SINGH | PRAFULLA KUMAR BISWAL | // BALIPATNA /245 /2019 |
| | | VS | VS | () |
| 197 | D-CRLMC/11107/2024 | STATE OF ODISHA SNEHALAT BEHERA | HEMENDRA SAMAL | // / /0 |
| | | VS | VS | () |
| 198 | D-CRLMC/11120/2024 | STATE OF ODISHA PRIYADARSHINI SAMANTARAY | JYOTIRMAYA SAHOO | // KHURDA P.S. /141 /2023 |
| | | VS | VS | () |
| 199 | D-CRLMC/11124/2024 | STATE OF ODISHA NIGAMANANDA DAS | ANIMA KUMARI DEI | // BALIKUDA /176 /2013 |
| | | VS | VS | () |
| 200 | D-CRLMC/11127/2024 | STATE OF ODISHA JOGESWAR MAHANTA | AJAYA KUMAR JENA | // GHATAGAON /18 /2021 |
| | | VS | VS | () |
| 201 | D-CRLMC/11130/2024 | STATE OF ODISHA RITUN SAHOO@RISHI | ANJAN KUMAR BISWAL | // MAHILA P.S. BUXIBAZAR /107 /2022 |
| | | VS | VS | () |
| 202 | D-CRLMC/11131/2024 | STATE OF ODISHA UTTAM KUMAR JENA | SARATHI JYOTI MOHANTY | // MARSHAGHAI /16 /2022 |
| | | VS | VS | () |
| 203 | D-CRLMC/11134/2024 | STATE OF ODISHA ADITYA PRASAD RANA | SARATHI JYOTI MOHANTY | // GANGAPUR (ASKA) /180 /2021 |
| | | VS | VS | () |
| 204 | D-CRLMC/11136/2024 | STATE OF ODISHA NABA KISHORE NAIK | LAXMINARAYAN PATEL | // / /0 |
| | | VS | VS | () |

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| 205 | D-CRLMC/11137/2024 | SANJAY KUMAR PANDEY SANGRAM KESHARI PANIGRAHI VS STATE OF ODISHA | LAXMAN PRADHAN VS | // DASPALLA /137 /2020 () |
| 206 | D-CRLMC/11151/2024 | M/S. SERAJUDDIN AND CO., VS UNION OF INDIA | SARADA PRASAD SARANGI VS | // / /0 () |
| 207 | D-CRLMC/11158/2024 | GAJI @ KAILASH BALABANTARAY VS STATE OF ODISHA | AKSHAYA KUMAR SUBUDHI VS | // DELANGA /125 /1996 () |
| 208 | D-CRLMC/11160/2024 | PAPU SAHOO VS STATE OF ODISHA | AVIJIT PATNAIK VS | // COLLIERY /619 /2023 () |
| 209 | D-CRLMC/11162/2024 | MINATI DAS VS STATE OF ODISHA(VIG.) | ANIMA KUMARI DEI VS | // KHURDA VIGILANCE /73 /2011 () |
| 210 | D-CRLMC/11165/2024 | SUDHIR MALLICK @ ILLA VS STATE OF ODISHA | NITYANANDA MOHAPATRA VS | // NIALI /176 /2016 () |
| 211 | D-CRLMC/11167/2024 | HARIBINDER SINGH DEENGRA VS KRUPASINDHU GAHAN | ANUP UDAYA SENAPATI VS | // / /0 () |
| 212 | D-CRLMC/11169/2024 | MAHESWAR SETHY @ SETHI VS STATE OF ODISHA | ASISH MISHRA VS | // TELKOI /66 /2006 () |
| 213 | D-CRLMC/11172/2024 | DILLIP KUMAR PANIGRAHI VS STATE OF ODISHA | TAPAS KUMAR ACHARYA VS | // GOLANTHARA (PATRAPUR) /7 /2021 () |
| 214 | D-CRLMC/11176/2024 | UJJAWAL KUMAR VS REPUBLIC OF INDIA (CBI) | SIDHARTH PRASAD DAS VS | // / / () |
| 215 | D-CRLMP/10996/2024 | KUNI NAYAK VS STATE OF ODISHA | ANITA SAHOO VS | // / /0 () |

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| 216 | D-CRLMP/11034/2024 | SAROJ KUMAR DALAI VS STATE OF ODISHA | RAMA CHANDRA SAHOO VS | // 0 // |
| 217 | D-CRLMP/11035/2024 | KARTIKA MALIK VS STATE OF ODISHA | SANJIT KUMAR DAS VS | // 0 // |
| 218 | D-CRLMP/11038/2024 | KHIROD CH MALLICK VS STATE OF ODISHA | ASHIS KUMAR MISHRA VS | // 0 // |
| 219 | D-CRLMP/11053/2024 | MINA KHILAR VS STATE OF ODISHA | BIJAY KUMAR MOHANTY VS | // 0 // |
| 220 | D-CRLMP/11063/2024 | MONINGI CHANDRA MOHAN RAO VS STATE OF ODISHA | GOPINATH MISHRA VS | // 0 // |
| 221 | D-CRLMP/11072/2024 | OM PRAKASH BISWAL VS SEEMA SA @ BISWAL | AJIT KUMAR RAUT VS | // 0 // |
| 222 | D-CRLMP/11095/2024 | MALAYA PATRA VS STATE OF ODISHA | PARTHASARATHEE PATTANAYAK VS | // 0 // |
| 223 | D-CRLMP/11125/2024 | SANTILATA BEHERA VS STATE OF ODISHA | UMESH CHANDRA MOHANTY VS | // 0 // |
| 224 | D-CRLMP/11140/2024 | ANJALI BARIK VS STATE OF ODISHA | RASHMIKANTA MAHALIK VS | // 0 // |
| 225 | D-CRLREV/11012/2024 CRLREV/150/2024 | BIBEKANANDA DASH VS STATE OF ODISHA | JYOTI PATNAIK VS | GOBINDAPUR /35 /2024 S.D.M, CUTTACK(Cuttack) CRMC/0000004/2024 |
| 226 | D-CRLREV/11013/2024 | LALIT SABAR VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | KOKSARA /221 /2018 0 // |
| 227 | D-CRLREV/11101/2024 | KANHU CHARAN PARIDA | JAJATI KESHARI KHUNTIA | CUTTACK VIGILANCE /4 /2023 |

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|-----|--------------------------------------|---|-----------------------------|----------------------------|
| | | VS | VS | 0 |
| 228 | D-CRLREV/11204/2024 | STATE OF ODISHA(VIG.) KAJOL TRIPATHY | | // //0 |
| | | VS | VS | 0 |
| 229 | D-CRLREV/11208/2024 | SHREETAM NANDA MINISH @ MANISH GARUD | ASHUTOSH DASH | // JHARSUGUDA /11 /2021 |
| | | VS | VS | 0 |
| 230 | D-CRLREV/11216/2024 | STATE OF ODISHA B.DHARMA PATRO | DEBASIS MISHRA | // //0 |
| | | VS | VS | 0 |
| 231 | D-FAO/16535/2024 | B.CHANDINI PATRO SABITA KHATTOI | KUNAL KUMAR SWAIN | // // |
| | | VS | VS | 0 |
| 232 | D-FAO/16545/2024 | STATE OF ODISHA BICHITRA NANDA MOHAPATRA | GANESWAR BEHERA | // // |
| | | VS | VS | 0 |
| 233 | D-FAO/16580/2024 | R.D., ESI CORPORATION BIREN KUMAR PAUL | BHABANI SANKAR TRIPATHY (1) | // // |
| | | VS | VS | 0 |
| 234 | D-FAO/16664/2024 | STATE OF ODISHA MANAGING COMMITTEE OF KUNDAPITHA HIGH SCHOOL | DURGESH NARAYAN RATH | // // |
| | | VS | VS | 0 |
| 235 | D-GUAP/16445/2024 | STATE OF ODISHA SURESH CHANDRA NAYAK | AMIT PRASAD BOSE | // // |
| | | VS | VS | 0 |
| 236 | D-JCRLRV/11082/2024 JCRLRV/2/2024 | SANGHAMITRA MOHAPATRA TITU MUNDA | ADV. | // BARBIL /175 /2012 |
| | | VS | VS | 0 |
| 237 | D-MACA/16395/2024 | STATE OF ODISHA SHEFALI PATRA | BIRANCHI NARAYAN RATH | // // |
| | | VS | VS | 0 |
| 238 | D-MACA/16396/2024 | PRAMOD MOHANTY CHAKRA SABAR | PRADEEP KUMAR MISHRA | // // |
| | | VS | VS | 0 |

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|-----------|--------------------------|---|---------------------------------|---------------------------------|
| 239 | D-MACA/16467/2024 | M/S. JEEVAN BUS SERVICE, CHHATISGARH MANAGER IN CHARGE, M/S. ORIENTAL INSURANCE CO. L.T.D. VS TRUPTIMAYEE MAHARANA | PRASANTA KUMAR MAHALI VS | // // 0 |
| 240 | D-MACA/16601/2024 | D.M., M/S. NATIONAL INSURANCE CO.LTD., SAMBALPUR VS LAXMI BEHERA | BIJOY DASMOHAPATRA VS | // // 0 |
| 241 | D-MACA/16617/2024 | BISWABIHARI PRADHAN VS SAROJ KUMAR ROUT | BISWAJIT MOHANTY VS | // // 0 |
| 242 | D-MACA/16626/2024 | MANAGER (LEGAL), M/S. I.C.I.C.I LOMBARD G.I.CO. LTD. VS RAMA CHANDRA MUNDA | ADAM ALI KHAN VS | // // 0 |
| 243 | D-MACA/16634/2024 | TATA AIG G.I.CO. LTD. VS GOURI BHUMIA | ADAM ALI KHAN VS | // // 0 |
| 244 | D-MACA/16667/2024 | DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS SNEHALATA BASTI | SOMNATH ROY VS | // // 0 |
| 245 | D-MACA/16673/2024 | DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS DUKHI MALLIK | RIMJHIMBALA PATI VS | // // 0 |
| 246 | D-MACA/16674/2024 | DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. VS RASHMI MALLIK | RIMJHIMBALA PATI VS | // // 0 |
| 247 | D-MATA/16418/2024 | SASMITA BEHERA @ SADMITA BEHERA VS RASHMI RANJAN BEHERA | SARADA PRASAD DASH VS | // // 0 |
| 248 | D-MATA/16436/2024 | PRABIR KUMAR PRADHAN VS KABERI JENA | SATYAJIT MOHAPATRA (2) VS | // // 0 |
| 249 | D-RSA/16549/2024 | SANJUKTA MALLICK VS RANAJEET KUMAR BEHERA | PRASANTA KUMAR SATPATHY VS | // // 0 |

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|-----|---------------------|---|---------------------------|--------------------------|
| 250 | D-RSA/16554/2024 | BUDHAN SAHOO VS MANJU SHAH | BIDYADHAR PRADHAN VS | // 0 // |
| 251 | D-RSA/16556/2024 | SANJAY KUMAR SULTANIA VS SATYANANDA MOHAKUD | ARIJEET MISHRA VS | // 0 // |
| 252 | D-RSA/16564/2024 | SUBASH CHANDRA MOHANTA VS COMNR. CUM SECY., REVENUE DEPT., ODISHA | SUBHADUTTA ROUSTRAY VS | // 0 // |
| 253 | D-RVWPET/16450/2024 | NARAYAN MAHALI VS STATE OF ODISHA | ADV VS | // 0 // |
| 254 | D-RVWPET/16474/2024 | ANANDI PRASAD ROUT VS STATE OF ODISHA | J.K.MISHRA 2 VS | // 0 // |
| 255 | D-RVWPET/16675/2024 | DAYANIDHI NAYAK VS THE DIRECTOR OF TEXTILES CUM ARCS, ORISSA | BASUDEV BARIK VS | // 0 // |
| 256 | D-SAO/16670/2024 | BIMALADEVI NANGALLIA VS PAWAN KUMAR NANGALLA | SANDIPANI MISRA VS | // 0 // |
| 257 | D-TRP(C)/16478/2024 | SUCHARITA SATAPATHY VS SHANTILATA TRIPATHY | A.N.SWAIN VS | // 0 // |
| 258 | D-TRP(C)/16482/2024 | SUCHARITA SATAPATHY VS RABINDRA KUMAR TRIPATHY | A.N.SWAIN VS | // 0 // |
| 259 | D-TRP(C)/16568/2024 | SABITRI BEHERA VS KADEY SOREN | ANUPAM DASH VS | // 0 // |
| 260 | D-TRP(C)/16569/2024 | DR. SONIA BEHERA VS DR. SURAJ KUMAR JENA | RAJENDRA KUMAR DASH VS | // 0 // |
| 261 | D-TRP(C)/16573/2024 | SUCHISMITA SANGRAM SINGH | BIBHU PRASAD MOHANTY | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|--|-----------------------------------|--------------------------|
| | | VS | VS | 0 |
| 262 | D-WA/16387/2024 | ABHIJIT MOHANTY STATE OF ODISHA | UTTAM KUMAR SAHOO, A.S.C. | // |
| | | VS | VS | 0 |
| 263 | D-WA/16388/2024 | JOGESWAR PRADHAN STATE OF ODISHA | UTTAM KUMAR SAHOO,A.S.C | // |
| | | VS | VS | 0 |
| 264 | D-WA/16391/2024 | BABAJI CHARAN MALIK STATE OF ODISHA | UTTAM KUMAR SAHOO,A.S.C | // |
| | | VS | VS | 0 |
| 265 | D-WA/16393/2024 | TAPAN MEHER STATE OF ODISHA | UTTAM KUMAR SAHOO,A.S.C | // |
| | | VS | VS | 0 |
| 266 | D-WA/16401/2024 | AJODHYANATH SAHU STATE OF ODISHA | UTTAM KUMAR SAHOO, A.S.C. | // |
| | | VS | VS | 0 |
| 267 | D-WA/16405/2024 | RABINDRA KUMAR MOHANTY STATE OF ODISHA | UTTAM KUMAR SAHOO,A.S.C | // |
| | | VS | VS | 0 |
| 268 | D-WA/16412/2024 | SURENDRA KUMAR MALLICK STATE OF ODISHA | PRADIP KUMAR RAUT, A.G.A. | // |
| | | VS | VS | 0 |
| 269 | D-WA/16424/2024 | RAGHUNATH AGASTI STATE OF ODISHA | NIHAR KANTA PRAHARAJ,A.G.A | // |
| | | VS | VS | 0 |
| 270 | D-WA/16427/2024 | GEETAMANI SOREN @ MAJHI STATE OF ODISHA | MANOJA KUMAR KHUNTIA, A.G.A. | // |
| | | VS | VS | 0 |
| 271 | D-WA/16438/2024 | NALIN KUMAR SAHU STATE OF ODISHA | MANOJA KUMAR KHUNTIA,A.G.A | // |
| | | VS | VS | 0 |
| 272 | D-WA/16440/2024 | BHASKAR HARI TRIPATHY STATE OF ODISHA | MALAYA KETAN BALABANTARAY, A.G.A. | // |
| | | VS | VS | 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|-------------------|---|------------------------------------|--------------------------|
| 273 | D-WA/16447/2024 | SARAT CHANDRA BEHERA STATE OF ODISHA VS | LALATENDU SAMANTRAY,A.G.A VS | // // 0 |
| 274 | D-WA/16448/2024 | RINARANI KANHAR STATE OF ODISHA VS | MANOJA KUMAR KHUNTIA, A.G.A. VS | // // 0 |
| 275 | D-WA/16454/2024 | BISWANATH BALIARSINGH STATE OF ODISHA VS | MANOJA KUMAR KHUNTIA, A.G.A. VS | // // 0 |
| 276 | D-WA/16455/2024 | BHAGABAN PANDA AYANANSHU DUTT VS | ASHOK KUMAR MOHAPATRA VS | // // 0 |
| 277 | D-WA/16465/2024 | MANAS KUMAR PRADHAN STATE OF ODISHA VS | BIPLAB MOHANTY,A.G.A VS | // // 0 |
| 278 | D-WA/16509/2024 | BAIKUNTHA NATH PARHI STATE OF ODISHA VS | BIPLAB MOHANTY,A.G.A VS | // // 0 |
| 279 | D-WA/16543/2024 | JAYANTA KUMAR PALEI STATE OF ODISHA VS | BIPLAB MOHANTY,A.G.A VS | // // 0 |
| 280 | D-WA/16574/2024 | PRAMOD KUMAR MOHAPATRA STATE OF ODISHA VS | BIPLAB MOHANTY,A.G.A VS | // // 0 |
| 281 | D-WA/16608/2024 | NRUSINGHA CHARAN SAMANTAROY SK. SIRAJUDDIN VS | KRUSHNA CHANDRA DASH VS | // // 0 |
| 282 | D-WA/16614/2024 | STATE OF ODISHA NINIMA PATEL VS | MOHAMMAD AKRAM VS | // // 0 |
| 283 | D-WA/16650/2024 | TANAYA MISHRA STATE OF ODISHA VS | BIPLAB MOHANTY, A.G.A. VS | // // 0 |
| | | PRAMOD KUMAR PAIKARAY | | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-----------------------------------|--------------------------|
| 284 | D-WA/16651/2024 | SOMANATH MANDAL VS STATE OF ODISHA | PAMI RATH VS | // 0 // |
| 285 | D-WP(C)/16385/2024 | PARBATI ROUT VS THE COLLECTOR CUM DM , CUTTACK | BEHERA BISWANATH VS | // 0 // |
| 286 | D-WP(C)/16386/2024 | KARTIK PRASAD SATAPATHY VS STATE OF ODISHA | TUSHAR KANTA NAYAK VS | // 0 // |
| 287 | D-WP(C)/16389/2024 | RANJIT MANDAL VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // |
| 288 | D-WP(C)/16390/2024 | MURALIDHAR DAS VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // |
| 289 | D-WP(C)/16392/2024 | JHADESWAR SETHI VS STATE OF ODISHA | BANSHIDHAR SATAPATHY VS | // 0 // |
| 290 | D-WP(C)/16394/2024 | BHASKAR CHANDRA SAHOO VS STATE OF ODISHA | PRADEEP KUMAR SAHOO VS | // 0 // |
| 291 | D-WP(C)/16397/2024 | ARAKHIT SAMAL VS STATE OF ODISHA | KSHIROD KUMAR PAHIL VS | // 0 // |
| 292 | D-WP(C)/16404/2024 | NAGENDRANATH DAS MOHAPATRA VS STATE OF ODISHA | SUJATA JENA VS | // 0 // |
| 293 | D-WP(C)/16406/2024 | BIJAY KUMAR PARAMANIK VS STATE OF ODISHA | BHABANI SANKAR TRIPATHY (1) VS | // 0 // |
| 294 | D-WP(C)/16407/2024 | GIRIDHARI PRADHAN VS STATE OF ODISHA | BHABANI SANKAR TRIPATHY (1) VS | // 0 // |
| 295 | D-WP(C)/16408/2024 | SUCHITRANJALI ROY | BHABANI SANKAR TRIPATHY (1) | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | D-WP(C)/16409/2024 | SASMITA KUMARI PATRA | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM | | // |
| 297 | D-WP(C)/16410/2024 | RENU BALA PANDA | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM | | // |
| 298 | D-WP(C)/16411/2024 | SUDESHNA MOHAPATRA | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM | | // |
| 299 | D-WP(C)/16413/2024 | LANDA SUBA REDDY | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDITIONAL COMMNR OF SETTLEMENT CONSOLIDATION , GANJAM | | // |
| 300 | D-WP(C)/16415/2024 | LANDA SUBA REDDY | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM | | // |
| 301 | D-WP(C)/16416/2024 | PRABHASINI NAYAK | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION, GANJAM | | // |
| 302 | D-WP(C)/16417/2024 | PRADIP KUMAR JENA | RAMESH CHANDRA OJHA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | D-WP(C)/16419/2024 | GANJAM MANPOWER AND SECURITY SERVICES PVT. LTD., GANJAM | UMESH CHANDRA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | D-WP(C)/16420/2024 | PRADIP KUMA JENA | RAMESH CHANDRA OJHA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | D-WP(C)/16421/2024 | SANTILATA MANDAL | BIRAJA PRASANNA DAS | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 306 | D-WP(C)/16422/2024 | ARVIND KUMAR JHA | ARUN KUMAR PATRA | // |
| | | VS | VS | 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------------------------|---|---|--------------------------|
| 307 | D-WP(C)/16423/2024 | STATE OF ODISHA URMILA NAIK VS | ARUN KUMAR PATRA VS | // // 0 |
| 308 | D-WP(C)/16425/2024 | STATE OF ODISHA BASUDEV TUDU VS | GYANA RANJAN SETHI VS | // // 0 |
| 309 | D-WP(C)/16426/2024 | STATE OF ODISHA NANDA KISHORE PARIDA VS | M.PRATAP @ PRATAP KUMAR MOHAPATRA VS | // // 0 |
| 310 | D-WP(C)/16429/2024 | THE VICE CHANCELLOR, OUAT, BBSR KUSHA NAYAK VS | SADASIVA PATRA (1) VS | // // 0 |
| 311 | D-WP(C)/16431/2024 WP(C)/9029/2024 | STATE OF ODISHA MOUMITA BHATTACHARYA VS | SAIBRATA RATH VS | // // 0 |
| 312 | D-WP(C)/16433/2024 WP(C)/9045/2024 | UNION BANK OF INDIA BASANT KUMAR SETHI VS | UMESH CHANDRA MOHANTY VS | // // 0 |
| 313 | D-WP(C)/16437/2024 | PUNJAB AND SIND BANK, CUTTACK SUDESHNA TRIPATHY VS | PRAFULLA CHANDRA DAS VS | // // 0 |
| 314 | D-WP(C)/16439/2024 | STATE OF ODISHA JIMUT PATTOJOSHI VS | AVIJIT PAL VS | // // 0 |
| 315 | D-WP(C)/16442/2024 WP(C)/9087/2024 | REGIONAL PASSPORT OFFICER, BBSR ACHUTA NANDA DAS VS | SALAUDDIN KHAN VS | // // 0 |
| 316 | D-WP(C)/16443/2024 WP(C)/9085/2024 | STATE OF ODISHA ACHUTANANDA DAS VS | SALAUDDIN KHAN VS | // // 0 |
| 317 | D-WP(C)/16444/2024 | STATE OF ODISHA TRINATH BAG VS | SAIBRATA RATH VS | // // 0 |
| | | INSURANCE OMBUDSMAN, BBSR | | // |

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|-----|---------------------------------------|---|-------------------------------|--------------------------|
| 318 | D-WP(C)/16446/2024 WP(C)/9086/2024 | KOUTUKA SAHU VS STATE OF ODISHA | SALAUDDIN KHAN VS | // 0 // |
| 319 | D-WP(C)/16449/2024 | SAGARIKA MOHANTY VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // |
| 320 | D-WP(C)/16451/2024 | RUKMANI DASH VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 321 | D-WP(C)/16452/2024 | JAGANNATH MISHRA VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 322 | D-WP(C)/16456/2024 | SACHIKANTA SATAPATHY VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA HEADS OF DEPT., BUILDING, BBSR, KHORDHA | BAIDHAR SAHOO VS | // 0 // |
| 323 | D-WP(C)/16457/2024 WP(C)/9062/2024 | DHANURJAYA SWAIN VS STATE CO OPERATIVE ELECTION COMMISSIONER, ODISHA, OSAM BOARD, KHURDA | MANOJ KUMAR MOHANTY VS | // 0 // |
| 324 | D-WP(C)/16458/2024 WP(C)/9080/2024 | PRAGATI CHARITABLE TRUST, BBSR VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI | AMIT PATTNAIK VS | // 0 // |
| 325 | D-WP(C)/16459/2024 WP(C)/9056/2024 | SUBHRAJIT SETHI VS STATE OF ODISHA | GYANENDRA CHANDRA SWAIN VS | // 0 // |
| 326 | D-WP(C)/16461/2024 | MANAMOHAN ROUT VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 327 | D-WP(C)/16464/2024 | UMESH CHANDRA MOHANTA VS STATE OF ODISHA | DHANESWAR BEHERA VS | // 0 // |
| 328 | D-WP(C)/16466/2024 | THE EXECUTIVE ENGINEER (ELECT.) TPSODL, GANJAM VS W.GANESH | SURESH CHANDRA DASH VS | // 0 // |
| 329 | D-WP(C)/16468/2024 | GOKULANANDA PANDA | BICHITRA NARAYANA SATAPATHY | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|----------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 330 | D-WP(C)/16469/2024 | NAYANA JENA | ASHIS KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | THE UNION OF INDIA | | // |
| 331 | D-WP(C)/16471/2024 | NARENDRA KUMAR SAHU | ASHIS KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | THE STATE OF ODISHA | | // |
| 332 | D-WP(C)/16472/2024 | NIRANJAN DALEI | GYANESWAR SATPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | D-WP(C)/16473/2024 | SADA MANDINGA | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 334 | D-WP(C)/16475/2024 | KASINATH DAS | JAGANNATH BHUYAN | // |
| | | VS | VS | 0 |
| | | THE COLLECTOR CUM D.M MAYURBHANJ | | // |
| 335 | D-WP(C)/16476/2024 | JOGENDRA NATH SAHU | GYANESWAR SATPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | D-WP(C)/16477/2024 | KASHINATH BHUYAN | SARADA PRASANNA SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 337 | D-WP(C)/16479/2024 | TAPAS RANJAN MALLICK | GYANESWAR SATPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | D-WP(C)/16481/2024 | BIDYADHAR BAG | BIJAYA KUMAR BEHERA 1 | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 339 | D-WP(C)/16483/2024 | DR. AISHWARYA TRIPATHY | RAMESH CHANDRA SWAIN | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | D-WP(C)/16484/2024 | GADADHAR BAG | BIJAYA KUMAR BEHERA 1 | // |
| | | VS | VS | 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------------------------|--|---------------------------------|---------------------------------|
| 341 | D-WP(C)/16485/2024 | STATE OF ODISHA JITENDRA NAIK VS | SITANSU MOHAN SINGH VS | // // 0 |
| 342 | D-WP(C)/16486/2024 | STATE OF ODISHA DIPTI RANJAN BEHERA VS | SITANSU MOHAN SINGH VS | // // 0 |
| 343 | D-WP(C)/16488/2024 | STATE OF ODISHA GOPINATH MOHANTY VS | SITANSU MOHAN SINGH VS | // // 0 |
| 344 | D-WP(C)/16489/2024 | STATE OF ODISHA TANUJ KUMAR SANTARA VS | SANJAY KUMAR PARIDA VS | // // 0 |
| 345 | D-WP(C)/16490/2024 | STATE OF ODISHA BIKASH KUMAR PARIDA VS | SITANSU MOHAN SINGH VS | // // 0 |
| 346 | D-WP(C)/16491/2024 | STATE OF ODISHA PRAMOD KUMAR SAHOO VS | PRAVAT KUMAR NAYAK VS | // // 0 |
| 347 | D-WP(C)/16493/2024 WP(C)/9081/2024 | STATE OF ODISHA PRABIR RANASINGH VS | MITHUN DAS VS | // // 0 |
| 348 | D-WP(C)/16495/2024 | STATE OF ODISHA SANATAN SAHU VS | PAVAT KUMAR NAYAK VS | // // 0 |
| 349 | D-WP(C)/16496/2024 | STATE OF ODISHA BAGADU LAKSHMI PATHI VS | SWAPNA KUMAR OJHA VS | // // 0 |
| 350 | D-WP(C)/16498/2024 | UNION OF INDIA BODDEPALLI PRAVEEN KUMAR VS | SWAPNA KUMAR OJHA VS | // // 0 |
| 351 | D-WP(C)/16502/2024 WP(C)/9082/2024 | UNION OF INDIA PRADEEP KUMAR MISHRA VS UNION OF INDIA | SRIDHAR RATH VS | // // 0 // |

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|-----|--------------------|--|------------------------------|--------------------------|
| 352 | D-WP(C)/16504/2024 | RABINDRANATH PASCHIMAKABAT VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 353 | D-WP(C)/16505/2024 | SANDEEP KUMAR GURU VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 354 | D-WP(C)/16506/2024 | ANTARAM RAJPUT VS STATE OF ODISHA | JNYANANANDA PANDA VS | // 0 // |
| 355 | D-WP(C)/16507/2024 | ASHOK KUMAR SWAIN VS STATE OF ODISHA | ARABINDA TRIPATHY VS | // 0 // |
| 356 | D-WP(C)/16508/2024 | KRUSHNA CHANDRA RAJPUT VS STATE OF ODISHA | JNYANANANDA PANDA VS | // 0 // |
| 357 | D-WP(C)/16510/2024 | UNION OF INDIA VS SAMUEL EKKA | DEEPAK GOCHHAYAT,C.G.C VS | // 0 // |
| 358 | D-WP(C)/16513/2024 | DEBAKI PATRA VS STATE OF ODISHA | JNYANANANDA PANDA VS | // 0 // |
| 359 | D-WP(C)/16514/2024 | BIKRAM MISHRA VS STATE OF ODISHA | JANAKI KANTA MAHAPATRA VS | // 0 // |
| 360 | D-WP(C)/16516/2024 | PRASANNA KUMAR NAYAK VS STATE OF ODISHA | BIDYADHAR PRADHAN VS | // 0 // |
| 361 | D-WP(C)/16518/2024 | M/S. IMPEX WIRES, JAGATPUR, CUTTACK VS CHIEF MANAGING DIRECTOR, IDC OF ODISHA, BBSR,KHURDA | SUDEEPTA KUMAR SINGH VS | // 0 // |
| 362 | D-WP(C)/16519/2024 | MAHENDRA NATH GIRI VS STATE OF ODISHA | NIRANJAN NAYAK VS | // 0 // |
| 363 | D-WP(C)/16520/2024 | AMAR KUMAR BEHERA | NIRANJAN NAYAK | // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 364 | D-WP(C)/16522/2024 | STATE OF ODISHA TRUPTEE TRIPATHY | SOUBHAGYA SUNDAR DAS | // |
| | | VS | VS | 0 |
| 365 | D-WP(C)/16523/2024 | STATE OF ODISHA SASMITA RANI SENAPATI | SUSANTA KUMAR LENKA | // |
| | | VS | VS | 0 |
| 366 | D-WP(C)/16524/2024 | STATE OF ODISHA MADAN MOHAN BISWAL | Suraj Mohanty | // |
| | | VS | VS | 0 |
| 367 | D-WP(C)/16525/2024 | STATE OF ODISHA YUDHISTIRA MOHANTA | JYOTI RANJAN KHUNTIA | // |
| | | VS | VS | 0 |
| 368 | D-WP(C)/16527/2024 | STATE OF ODISHA MAHESWAR MALLICK | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 369 | D-WP(C)/16528/2024 WP(C)/9077/2024 | STATE OF ODISHA GOPAL SETHI | SAPAN KUMAR PAL | // |
| | | VS | VS | 0 |
| 370 | D-WP(C)/16530/2024 | STATE OF ODISHA URMILA KUMARI PATRA | K.K.SWAIN | // |
| | | VS | VS | 0 |
| 371 | D-WP(C)/16532/2024 | STATE OF ODISHA SANTOSH BEHERA | RAJKISHOR SWAIN | // |
| | | VS | VS | 0 |
| 372 | D-WP(C)/16534/2024 | STATE OF ODISHA HADIBANDHU DAS | NAMITA PATTANAIK | // |
| | | VS | VS | 0 |
| 373 | D-WP(C)/16537/2024 | STATE OF ODISHA ASHOK NAIK | PRAVAT KUMAR JENA | // |
| | | VS | VS | 0 |
| 374 | D-WP(C)/16539/2024 | STATE OF ODISHA BISHNU PRIYA MOHANTY | PRAVAT KUMAR JENA | // |
| | | VS | VS | 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|---|---------------------------------|---------------------------------|
| 375 | D-WP(C)/16540/2024 | STATE OF ODISHA JITENDRA PRADHAN VS | BIRAJA PRASANNA DAS VS | // // 0 |
| 376 | D-WP(C)/16541/2024 | STATE OF ODISHA SUSHANTA KUMAR LENKA VS | PRAVAT KUMAR JENA VS | // // 0 |
| 377 | D-WP(C)/16544/2024 | STATE OF ODISHA KANCHAN PRAVA MUND VS | PRAVAT KUMAR JENA VS | // // 0 |
| 378 | D-WP(C)/16546/2024 | STATE OF ODISHA KRISHNA CHANDRA PADHI VS | PRAVAT KUMAR JENA VS | // // 0 |
| 379 | D-WP(C)/16548/2024 | STATE OF ODISHA DR. KIRAN BALA DAS VS | PRAVAT KUMAR JENA VS | // // 0 |
| 380 | D-WP(C)/16550/2024 | STATE OF ODISHA SURESH CHANDRA NAYAK VS | DHANESWAR BEHERA VS | // // 0 |
| 381 | D-WP(C)/16552/2024 | STATE OF ODISHA RIPAN BEHERA VS | MANOJ KUMAR PANDA VS | // // 0 |
| 382 | D-WP(C)/16553/2024 | TATA POWER NORTHERN ODISHA DISTRIBUTION LTD., TPNODL,BALASORE ALEKHA CHANDRA DAS VS | JYOTIRANJAN KAR VS | // // 0 |
| 383 | D-WP(C)/16555/2024 | STATE OF ODISHA JAI KISHORE CHOUBEY VS | NIRANJAN LENKA VS | // // 0 |
| 384 | D-WP(C)/16557/2024 | REVENUE DIVISIONAL COMMISSIONER , CUTTACK JASMIN SAHOO VS | SUDHIR KUMAR MALLICK VS | // // 0 |
| 385 | D-WP(C)/16558/2024 | THE STATE OF ODISHA KELU CHARAN SAHOO VS STATE OF ODISHA | SUDHIR KUMAR MALLICK VS | // // 0 // |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|--------------------------|
| 386 | D-WP(C)/16559/2024 | KRUSHNA CHANDRA PANDA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 387 | D-WP(C)/16561/2024 | RAMESH CHANDRA BADAJENA VS STATE OF ODISHA | DR. JITENDRA KUMAR LENKA VS | // 0 // |
| 388 | D-WP(C)/16562/2024 | ACHYUTANANDA BEHERA VS STATE OF ODISHA | SATYAJIT BEHERA VS | // 0 // |
| 389 | D-WP(C)/16565/2024 | HIRALAL MAHANTA VS STATE OF ODISHA | SATYAJIT BEHERA VS | // 0 // |
| 390 | D-WP(C)/16566/2024 | NETRANANDA PRADHAN VS THE COLLECTOR, SUNDARGARH | TRILOCHAN DASH VS | // 0 // |
| 391 | D-WP(C)/16567/2024 | GOBARDSHAN TRIPATHY VS THE M.D. ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION, LTD. BBSR | TRILOCHAN DASH VS | // 0 // |
| 392 | D-WP(C)/16571/2024 | ANASUYA NAYAK VS STATE OF ODISHA | RAJENDRA KUMAR DASH VS | // 0 // |
| 393 | D-WP(C)/16572/2024 | BISHNU PRASAD JENA VS STATE OF ORISSA | SANJAY KUMAR DAS VS | // 0 // |
| 394 | D-WP(C)/16575/2024 | SAMAR KUMAR CHATTERJEE VS UNION OF INDIA | ABHILASH MISHRA VS | // 0 // |
| 395 | D-WP(C)/16576/2024 | KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | // 0 // |
| 396 | D-WP(C)/16577/2024 | SAROJ KANTA JENA VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 397 | D-WP(C)/16579/2024 | SUBASH CHANDRA DAS | PRAVAT KUMAR PANDA | // |

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|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 398 | D-WP(C)/16581/2024 | LAXMAN NAYAK | ARJUNA CHARANA BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 399 | D-WP(C)/16582/2024 | PRADEEP KUMAR SAHU | BASUDEV MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 400 | D-WP(C)/16583/2024 | PRAHALLAD NAYAK | PRAVAT KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 401 | D-WP(C)/16585/2024 | TANYA TANARIKA DAS | NIRANJAN NAYAK | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 402 | D-WP(C)/16586/2024 | RATNAKAR GURU | PRAVAT KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 403 | D-WP(C)/16587/2024 | SIBAJI CHARAN DASH | ANAM CHARAN PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 404 | D-WP(C)/16589/2024 | SHYAMA SUNDAR TANDI | PRAVAT KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 405 | D-WP(C)/16590/2024 | SUSHIL KUMAR PANDA | PRAVAT KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 406 | D-WP(C)/16593/2024 | M/S SOUMEN TRADERS, GUJJURATI COLONY, SAMBALPUR | KOUSIK ANANDA GURU | // |
| | | VS | VS | 0 |
| | | IPSITA MISHRA | | // |
| 407 | D-WP(C)/16594/2024 | RANGADHAR MAHALIK | PRAVAT KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 408 | D-WP(C)/16595/2024 | PREMANANDA ACHARYA | ANAM CHARAN PANDA | // |
| | | VS | VS | 0 |

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| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|--------------------------|
| 409 | D-WP(C)/16596/2024 | STATE OF ODISHA SAMIR RANJAN SAHOO VS | DR. BINODA KUMAR MISHRA VS | // // 0 |
| 410 | D-WP(C)/16597/2024 | STATE OF ODISHA GOUTAM NAIK VS | PRAVAT KUMAR PANDA VS | // // 0 |
| 411 | D-WP(C)/16598/2024 | STATE OF ODISHA MAA DURGA WOMEN SELF HELP GROUP VS | MOHENDRA KUMAR MOHAPATRO VS | // // 0 |
| 412 | D-WP(C)/16600/2024 | STATE OF ODISHA GAJANAN THAKUR VS | PRAVAT KUMAR PANDA VS | // // 0 |
| 413 | D-WP(C)/16602/2024 | STATE OF ODISHA RABI NARAYAN ROUL VS | SUKANTA KUMAR NAYAK VS | // // 0 |
| 414 | D-WP(C)/16603/2024 | STATE OF ODISHA GYANA RANJAN SAMAL VS | DR. BINODA KUMAR MISHRA VS | // // 0 |
| 415 | D-WP(C)/16604/2024 | STATE OF ODISHA GARIBA HARIJAN VS | PRAVAT KUMAR PANDA VS | // // 0 |
| 416 | D-WP(C)/16605/2024 | STATE OF ODISHA SUKANTA KUMAR MOHAPATRA VS | KUNAL KUMAR SWAIN VS | // // 0 |
| 417 | D-WP(C)/16606/2024 | STATE OF ODISHA JADUMANI NAIK VS | LAXMI NARAYAN PATEL VS | // // 0 |
| 418 | D-WP(C)/16607/2024 | STATE OF ODISHA GUDI THAKURANI WOMEN SELF HELP GROUP, CHALANGUDA VS | MOHENDRA KUMAR MOHAPATRO VS | // // 0 |
| 419 | D-WP(C)/16609/2024 | STATE OF ODISHA M/S. BAJARANG ENTERPRISERS, BBSR VS THE ZONAL MANAGER, BANK OF INDIA, BBSR | DEBASHIS NANDA VS | // // 0 // |

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|-----------|--------------------------|--|---|---------------------------------|
| 420 | D-WP(C)/16610/2024 | SASMITA NAYAK VS REGIONAL MANAGER, O/O- BAJAJ ALLIANZ LIFE INSURANCE COMPANY, BBSR, KHURDA | PRABHASI NAYAK VS JAGAJIBAN PRADHAN | // 0 // |
| 421 | D-WP(C)/16611/2024 | JANMEJAYA MOHANTY VS THE LA OFFICER, AND COMPETENT AUTHORITY, BBSR | JAGAJIBAN PRADHAN VS AMBHIKA PRASAD RAY | // 0 // |
| 422 | D-WP(C)/16612/2024 | RABINARAYAN BHUYAN VS STATE OF ODISHA | VS NIRANJAN LENKA | // 0 // |
| 423 | D-WP(C)/16613/2024 | JAY KISHORE CHOUBEY VS REVENUE DIVISIONAL COMMISSIONER | VS SOUMYA RANJAN MOHANTY | // 0 // |
| 424 | D-WP(C)/16615/2024 | M/S. GOPALJI KETAKI KHARA MASALA, GANJAM VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR, KHURDA | VS PRASANTA KUMAR SATAPATHY | // 0 // |
| 425 | D-WP(C)/16616/2024 | BABULAL HANSDAH VS REVENUE DIVISIONAL COMNR. CUTTACK | VS SUDHANSU SEKHAR PANDA | // 0 // |
| 426 | D-WP(C)/16619/2024 | MURALIDHAR PARIDA VS STATE OF ODISHA | VS VS | // 0 // |
| 427 | D-WP(C)/16621/2024 | BISWAJIT PRADHAN VS STATE OF ODISHA | VS SANTOSH KUMAR MAHANTY | // 0 // |
| 428 | D-WP(C)/16623/2024 | SUMATI PRADHAN VS STATE OF ODISHA | VS S.SUDHANSHU KUMAR SUBUDHI | // 0 // |
| 429 | D-WP(C)/16624/2024 | SUBASINI PANIGRAHI VS STATE OF ODISHA | VS DIPTI RANJAN MOHAPATRA | // 0 // |
| 430 | D-WP(C)/16627/2024 | LAXMINARAYAN PRASAD NAYAK VS STATE OF ODISHA | VS DILIP KUMAR PATNAIK | // 0 // |
| 431 | D-WP(C)/16629/2024 | NATIONAL ALUMINIUM COMPANY LTD, KHURDA | | // |

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|-----------|--------------------------|--|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 432 | D-WP(C)/16636/2024 | PRATAP KUMAR PATNAIK SINGRAI MURMU | BHABANI SANKAR DAS | // |
| | | VS | VS | 0 |
| 433 | D-WP(C)/16637/2024 | LINGARAJ JENA JAYARAJ SAMANTARAY | BIBHU PRASAD CHHUALSINGH | // |
| | | VS | VS | 0 |
| 434 | D-WP(C)/16640/2024 | STATE OF ODISHA SANJITA SHUKLA | SUSANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 435 | D-WP(C)/16641/2024 | COMMN. CUM SECY. S AND ME DEPT. BBSR SACHINDRA CHANDRA PADHAN | PRAFULLA KUMAR MOHAPATRA | // |
| | | VS | VS | 0 |
| 436 | D-WP(C)/16642/2024 | STATE OF ODISHA BINAYA BHUSAN MISHRA | SWAPNA KUMAR OJHA | // |
| | | VS | VS | 0 |
| 437 | D-WP(C)/16643/2024 | STATE OF ODISHA TINKU PADHAN | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| 438 | D-WP(C)/16645/2024 | STATE OF ODISHA BINODINI ROUT | BIBHU PRASAD CHHUALSINGH | // |
| | | VS | VS | 0 |
| 439 | D-WP(C)/16646/2024 | STATE OF ODISHA JIBARDHAN SAHU | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| 440 | D-WP(C)/16647/2024 | STATE OF ODISHA ARCHANA PAIL | BIBHU PRASAD CHHUALSINGH | // |
| | | VS | VS | 0 |
| 441 | D-WP(C)/16648/2024 | STATE OF ODISHA KABIRA CHANDRA MALLIK | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |
| 442 | D-WP(C)/16649/2024 | STATE OF ODISHA BHAGABAN SAHU | SANTOSH KUMAR MAHANTY | // |
| | | VS | VS | 0 |

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|-----|--------------------|--|--------------------------------|--------------------------|
| 443 | D-WP(C)/16652/2024 | STATE OF ODISHA BIRENDRA BHUSAN MOHANTY VS | DEBASISH PATNAIK VS | // // 0 |
| 444 | D-WP(C)/16653/2024 | STATE OF ODISHA ANSUMAN PRADHAN VS | PAMI RATH VS | // // 0 |
| 445 | D-WP(C)/16654/2024 | STATE OF ODISHA REHANA BEGUM VS | KABIRAJ PRADHAN VS | // // 0 |
| 446 | D-WP(C)/16656/2024 | STATE OF ODISHA HEMANT KUMAR GUPTA VS | SRINIBASH SATAPATHY VS | // // 0 |
| 447 | D-WP(C)/16657/2024 | STATE OF ODISHA SUDARSAN PATRA VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 448 | D-WP(C)/16659/2024 | STATE OF ODISHA BANSHIDHAR PANIGRAHI VS | SRINIBASH SATAPATHY VS | // // 0 |
| 449 | D-WP(C)/16660/2024 | STATE OF ODISHA AJIT KUMAR OJHA VS | JYOTI PATNAIK VS | // // 0 |
| 450 | D-WP(C)/16661/2024 | STATE OF ODISHA HEMANTA KUMAR PRADHAN VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 451 | D-WP(C)/16662/2024 | STATE OF ODISHA JASHOBANTI PANDA VS | SHASHI BHUSAN JENA VS | // // 0 |
| 452 | D-WP(C)/16665/2024 | STATE OF ODISHA SANTOSH KUMAR BEJA VS | SASWATI MOHAPATRA VS | // // 0 |
| 453 | D-WP(C)/16668/2024 | STATE OF ODISHA KANHU CHARAN BARIK VS STATE OF ODISHA | SOUMYA RANJAN MOHANTY VS | // // 0 // |

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|-----------|--------------------------|--|---------------------------------|--|
| 454 | D-WPCRL/11068/2024 | CHITRASEN BARIK VS STATE OF ODISHA | KHIROD KUMAR SWAIN VS | //0 0 // |
| 455 | D-WPCRL/11109/2024 | BIPIN BIHARI BEHERA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | //0 0 // |
| 456 | D-ABLAPL/10988/2024 | AMAN SINGH @ AMANDEEP SINGH VS STATE OF ODISHA | DEBASISH PATNAIK VS | PLANTSITE /291 /2024 0 // |
| 457 | D-ABLAPL/10989/2024 | DR. ASHOK KUMAR DORA VS STATE OF ODISHA | RAMANI RANJAN MOHANTY VS | BADAGODA P.S. /169 /2024 0 // |
| 458 | D-ABLAPL/10994/2024 | SK. USMAN VS STATE OF ODISHA | MANOJ KUMAR MALLICK VS | PATTAMUNDAI RURAL PS /168 /2024 0 // |
| 459 | D-ABLAPL/10997/2024 | MADAN BEHERA VS UNION OF INDIA (RAILWAY) | SOUBHAGYA KUMAR DASH VS | //0 0 // |
| 460 | D-ABLAPL/10998/2024 | RAJU PARIDA VS STATE OF ODISHA | ANITA SAHOO VS | KHANDAPARA /92 /2024 0 // |
| 461 | D-ABLAPL/11003/2024 | BHASKAR SAHOO VS STATE OF ODISHA | SAROJ KUMAR DASH VS | TANGI (KHURDA) /281 /2024 0 // |
| 462 | D-ABLAPL/11005/2024 | DWARIKANATH GOUDA VS STATE OF ODISHA | S.S.RAY (2) VS | GOPALPUR /82 /2024 0 // |
| 463 | D-ABLAPL/11009/2024 | ARUNABH KAR VS STATE OF ODISHA | SAMBEET PATTANAYAK VS | KONARK /53 /2024 0 // |
| 464 | D-ABLAPL/11011/2024 | ARUNABH KAR VS STATE OF ODISHA | SAMBEET PATTANAYAK VS | KONARK /52 /2024 0 // |
| 465 | D-ABLAPL/11014/2024 | NAYANA MALIK @ DULEI | SATYA NARAYAN MISHRA 4 | MARINE CHUDAMANI /15 /2024 |

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|-----|---------------------|------------------------------|---------------------------|---------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 466 | D-ABLAPL/11015/2024 | PRASANTA KUMAR BEHERA | GAGAN BIHARI SINGH | BHADRESWAR /65 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 467 | D-ABLAPL/11016/2024 | BUDUA ROUTA @ JAJANSEN ROUTA | TAPAN KUMAR SWAIN | BEGUNIAPADA /26 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 468 | D-ABLAPL/11017/2024 | SIPU BARIK | TAPAN KUMAR SWAIN | BEGUNIAPADA /27 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 469 | D-ABLAPL/11018/2024 | PRADEEP PALEI | BHABANI SHANKAR DASPARIDA | SORO /89 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 470 | D-ABLAPL/11020/2024 | MALAY BEJ @ BULA | SATYAJIT MOHAPATRA | BASUDEVPUR /113 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 471 | D-ABLAPL/11021/2024 | BUBU @ SUTANU BHUSAN SWAIN | BIRAJA PRASAD NANDA | COLLIERY /145 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 472 | D-ABLAPL/11030/2024 | SANJAY SETHA | BITAS KUMAR SWAIN | BANDAR MARINE /7 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 473 | D-ABLAPL/11036/2024 | DILAP @ DILLIP SAHOO | PANCHANAN PANIGRAHI | CHHENDIPADA /162 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 474 | D-ABLAPL/11040/2024 | KIRTTAN MAHAKUD | SUSANTA SEKHAR PARIDA | KEONJHAR SADAR /251 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 475 | D-ABLAPL/11041/2024 | KISHORE KUMAR BHOI | PARTHA SARATHI NAYAK | JAGATSINGPUR /216 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 476 | D-ABLAPL/11044/2024 | PURUSOTTAM MAHAKUD | SUSANTA SEKHAR PARIDA | KEONJHAR SADAR /251 /2024 |
| | | VS | VS | () |

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|-----|---------------------|--|-------------------------------|---|
| 477 | D-ABLAPL/11047/2024 | STATE OF ODISHA MIHIR GIRI @ MIHIR KUMAR GIRI VS | AJIT KUMAR DASH VS | // HANDAPA /193 /2023 () |
| 478 | D-ABLAPL/11059/2024 | STATE OF ODISHA BIKASH KUMAR SAHOO VS | SUBHRAJIT SAHOO VS | // JANKIA P.S. /214 /2023 () |
| 479 | D-ABLAPL/11061/2024 | STATE OF ODISHA PUNIT MAHANANDA VS | SWARAJ PATEL VS | // HEMGIR /181 /2024 () |
| 480 | D-ABLAPL/11065/2024 | STATE OF ODISHA SAGAR JENA VS | DHARMENDRA SETHY VS | // BASTA /69 /2024 () |
| 481 | D-ABLAPL/11069/2024 | STATE OF ODISHA KANDARP SAMAL VS | SANTOSH KUMAR DWIVEDY VS | // BANARAPAL /62 /2024 () |
| 482 | D-ABLAPL/11071/2024 | STATE OF ODISHA HRUDANANDA SWAIN VS | PARAMANANDA JYOTISH VS | // BADAGODA P.S. /241 /2024 () |
| 483 | D-ABLAPL/11073/2024 | STATE OF ODISHA BIJABHANU PATTANAYAK VS | ARUN KUMAR ACHARYA VS | // SAHID NAGAR P.S. /191 /2024 () |
| 484 | D-ABLAPL/11078/2024 | STATE OF ODISHA RUPESH KUMBHAR VS | RAMESH CHANDRA MAHARANA VS | // BRAJARAJNAGAR /92 /2024 () |
| 485 | D-ABLAPL/11084/2024 | STATE OF ODISHA BISWANATH DORA VS | BIDESHI KUMAR GHADEI VS | // MAHILA P.S. BUXIBAZAR /57 /2024 () |
| 486 | D-ABLAPL/11089/2024 | STATE OF ODISHA UTKAL KESHARII KHUNTIA @ LULU VS | GAUTAM CHARAN ROUT VS | // PATKURA /294 /2021 () |
| 487 | D-ABLAPL/11092/2024 | STATE OF ODISHA UTKAL KESHARI KHUNTIA @ LULU VS STATE OF ODISHA | GOUTAM CHARAN ROUT VS | // PATKURA /245 /2021 () // |

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|-----|---------------------|--|-------------------------------|---|
| 488 | D-ABLAPL/11094/2024 | SAGAR MALLIK VS STATE OF ODISHA | CHEERA RANJAN SATAPATHY VS | BARAMBA /85 /2024 () // |
| 489 | D-ABLAPL/11097/2024 | TRILOCHAN PARIDA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | NACHUNI /120 /2024 () // |
| 490 | D-ABLAPL/11098/2024 | SAPTALAL JHAGARA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | JAGDALPUR /54 /2024 () // |
| 491 | D-ABLAPL/11108/2024 | MD SADO VS STATE OF ODISHA | DEEPAK KU SAHOO VS | DHARMASALA /199 /2024 () // |
| 492 | D-ABLAPL/11110/2024 | SANTOSH KUMAR SETHI VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KENDRAPARA SADAR /211 /2024 () // |
| 493 | D-ABLAPL/11111/2024 | PRASANT MALIK VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | KUDANAGARI /116 /2024 () // |
| 494 | D-ABLAPL/11112/2024 | GUNUA @ PAPUNI MOHARANA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | PATTAMUNDAI RURAL PS /450 /2023 () // |
| 495 | D-ABLAPL/11113/2024 | BENUDHAR MUDULI VS STATE OF ODISHA | BISHWA RANJAN SAHU VS | BANKI /106 /2024 () // |
| 496 | D-ABLAPL/11115/2024 | TRILOCHAN SAMAL @ NANDA SAMAL VS STATE OF ODISHA | SATYABRATA DASH VS | DHARMASALA /648 /2023 () // |
| 497 | D-ABLAPL/11116/2024 | KABITA SAHU @ SAHOO VS STATE OF ODISHA | SATYABRATA DASH VS | KUAKHIA /93 /2024 () // |
| 498 | D-ABLAPL/11118/2024 | MANORANJAN JENA @ MANGALIA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | BALIAPAL /142 /2022 () // |
| 499 | D-ABLAPL/11126/2024 | SUDAM MAHARNA | JAYANTA KUMAR MAJHI | //0 |

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|-----|---------------------|--|---------------------------|----------------------------------|
| | | VS | VS | () |
| 500 | D-ABLAPL/11135/2024 | STATE OF ODISHA BABULU @ KISHORE NAYAK | SHIB SHANKAR MOHANTY | // PIPLI /166 /2024 |
| | | VS | VS | () |
| 501 | D-ABLAPL/11139/2024 | STATE OF ODISHA TAINA PARIDA @ DUSHASANA PARIDA | MANAS RANJAN PATRA | // BHUBAN /164 /2024 |
| | | VS | VS | () |
| 502 | D-ABLAPL/11143/2024 | STATE OF ODISHA KABULU DAS @ ABHIMANYU DAS | SUKANTA KUMAR NAYAK | // BASUDEVPUR /204 /2024 |
| | | VS | VS | () |
| 503 | D-ABLAPL/11145/2024 | STATE OF ODISHA SANGRAM PANIGRAHI @ SIBA | BHAGABAN SARANGI | // NIMAKHANDI /12 /2024 |
| | | VS | VS | () |
| 504 | D-ABLAPL/11149/2024 | STATE OF ODISHA SATYABAN BARAH | ASUTOSH TRIPATHY | // BANARAPAL /110 /2024 |
| | | VS | VS | () |
| 505 | D-ABLAPL/11150/2024 | STATE OF ODISHA LATA DAS | KABIRAJ PRADHAN | // BAIDYANATHPUR /650 /2023 |
| | | VS | VS | () |
| 506 | D-ABLAPL/11152/2024 | STATE OF ODISHA CHAMAN NAIK | ABHILASH MISHRA | // JAIPATNA /106 /2024 |
| | | VS | VS | () |
| 507 | D-ABLAPL/11153/2024 | STATE OF ODISHA SUDAM SETHI | SAKTI PRASAD DAS | // KHURDA MODEL /328 /2023 |
| | | VS | VS | () |
| 508 | D-ABLAPL/11154/2024 | STATE OF ODISHA NARESH ROUT @ NARESH CHANDRA ROUT | BHABANI SHANKAR DASPARIDA | // BHANDARIPOKHARI /144 /2024 |
| | | VS | VS | () |
| 509 | D-ABLAPL/11156/2024 | STATE OF ODISHA RAMA CHANDRA JENA | KUMAR KASHYAP | // JALESWAR /576 /2023 |
| | | VS | VS | () |
| 510 | D-ABLAPL/11161/2024 | STATE OF ODISHA BAPI @ SHANTANU BHUSAN SWAIN | BIRAJA PRASAD NANDA | // COLLIERY /145 /2024 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :12/04/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|------------------------------|--------------------------------------|
| 511 | D-ABLAPL/11166/2024 | STATE OF ODISHA SUDARSAN SINGH VS | SAMARENDRA BAHADUR VS | // AUL /247 /2024 () |
| 512 | D-ABLAPL/11168/2024 | STATE OF ODISHA KANAN BALA MALLICK @ KUNU VS | RASHMIKANTA MAHALIK VS | // JODA /119 /2024 () |
| 513 | D-ABLAPL/11171/2024 | STATE OF ODISHA ARUNA NAYAK @ ARUN KUMAR NAYAK VS | SUSANTA KUMAR NAYAK VS | // TIGIRIA /76 /2024 () |
| 514 | D-ABLAPL/11174/2024 | STATE OF ODISHA HIRADHAR KHAMARI VS | SOUMYA RANJAN MOHANTY VS | // HEMGIR /92 /2024 () |
| 515 | D-ABLAPL/11180/2024 | STATE OF ODISHA MUJIFAR @ SK MOJIFUR RAHEMAN VS | GAYATRI PATRA VS | // BHADRAK RURAL /223 /2024 () |
| 516 | D-ABLAPL/11181/2024 | STATE OF ODISHA SAGAR KUMAR BEHERA VS | ABHISHEK DASH VS | // / /0 () |
| 517 | D-ABLAPL/11182/2024 | STATE OF ODISHA KAILASH CHANDRA MOHANTY @ KUNA VS | BISWABHUSAN DAS VS | // TIRTOL /146 /2024 () |
| 518 | D-ABLAPL/11185/2024 | STATE OF ODISHA SWATI SUCHARITA SINGH VS | AMITAV TRIPATHY VS | // BHARATPUR PS /240 /2023 () |
| 519 | D-ABLAPL/11186/2024 | STATE OF ODISHA SAROJ KUMAR PRADHAN VS | HIMANSHU SEKHAR MISHRA VS | // / /0 () |
| 520 | D-ABLAPL/11188/2024 | STATE OF ODISHA SUDARSHANA NAYAK @ CHAITANYA NAYAK VS | PRAVASH CHANDRA JENA VS | // SORO /228 /2024 () |
| 521 | D-ABLAPL/11190/2024 | STATE OF ODISHA KAILASH CHANDRA NAYAK @ KAILASH NAYAK VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | // SORO /228 /2024 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :12/04/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-------------------------------|--|
| 522 | D-ABLAPL/11192/2024 | ASHOK KUMAR JALLY VS STATE OF ODISHA | TAPAS KUMAR ACHARYA VS | KHALLIKOTE /293 /2024 () // |
| 523 | D-ABLAPL/11193/2024 | TOPHAN KUMAR DAS VS STATE OF ODISHA | TAPAS KUMAR ACHARYA VS | GRAM GANJAM /76 /2024 () // |
| 524 | D-ABLAPL/11194/2024 | SUKADEB NATH VS STATE OF ODISHA | PRADEEP KUMAR MOHAPATRA VS | PURUNABAZAR /41 /2024 () // |
| 525 | D-ABLAPL/11195/2024 | BAIKUNTHA SAHOO VS STATE OF ODISHA | BIJAY SWAIN VS | BOLAGARH P.S. /83 /2024 () // |
| 526 | D-ABLAPL/11196/2024 | BASANTI DEI VS STATE OF ODISHA | BIJAY SWAIN VS | BOLAGARH P.S. /83 /2024 () // |
| 527 | D-ABLAPL/11197/2024 | DASARATHI SAHOO VS STATE OF ODISHA | BISHWA RANJAN SAHOO VS | BANKI /106 /2024 () // |
| 528 | D-ABLAPL/11198/2024 | GAJENDRA JENA VS STATE OF ODISHA | USHARANI PATI VS | KHANTAPADA /92 /2020 () // |
| 529 | D-ABLAPL/11199/2024 | SUNANI PAL @ SUSANTI PAL @ SUSANTI PALA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | ADVA /18 /2024 () // |
| 530 | D-ABLAPL/11200/2024 | BHAGYADHARA MAHANTY VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | INDUSTRIAL ESTATE PS /84 /2024 () // |

ORISSA HIGH COURT

MISC CASES FILED on :12/04/2024

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--|---|--|-------------------|
| 1 | D-CMPAT/25/2001 CMPAT/25/2001 | ORISSA TEXTILE MILLS MP | AGA, BAMADEV BARAL | 1/2024 |
| 2 | D-GUAP/16445/2024 GUAP/ / | SURESH CHANDRA NAYAK MP | AMIT PRASAD BOSE | 7/2024 |
| 3 | D-WPC(OA)/515/2017 WPC(OA)/515/2017 | KRITI CHANDRA MAHANANDA MP | | 7/2024 |
| 4 | D-SAO/16670/2024 SAO/ / | BIMALADEVI NANGALLIA MP | SANDIPANI MISRA | 13/2024 |
| 5 | D-WPCRL/146/2023 WPCRL/146/2023 | M/S. UTKAL AUTO MP | GAUTAM MUKHERJI | 14/2024 |
| 6 | D-WPCRL/11109/2024 WPCRL/ / | BIPIN BIHARI BEHERA MP | SUSANTA KUMAR BARAL | 15/2024 |
| 7 | D-WPCRL/11109/2024 WPCRL/ / | BIPIN BIHARI BEHERA MP | SUSANTA KUMAR BARAL | 16/2024 |
| 8 | D-ITA/8825/2024 ITA/ / | BHRAMARBAR SAHOO MP | SUNIL MISHRA | 18/2024 |
| 9 | D-ITA/8829/2024 ITA/ / | BHRAMARBAR SAHOO MP | SUNIL MISHRA | 19/2024 |
| 10 | D-JCRLA/149/2023 JCRLA/149/2023 | BINOD PATRA MP | ADV. | 52/2024 |
| 11 | D-CRLMP/2413/2023 CRLMP/2413/2023 | PRABASI PALLEI MP | | 91/2024 |
| 12 | D-CRLMP/11072/2024 CRLMP/ / | OM PRAKASH BISWAL MP | AJIT KUMAR RAUT | 92/2024 |
| 13 | D-CRLMP/11095/2024 CRLMP/ / | MALAYA PATRA MP | PARTHASARATHEE PATTANAYAK | 93/2024 |
| 14 | D-TRP(C)/16569/2024 TRP(C)/ / | DR. SONIA BEHERA MP | RAJENDRA KUMAR DASH | 94/2024 |
| 15 | D-TRP(C)/16568/2024 TRP(C)/ / | SABITRI BEHERA MP | ANUPAM DASH | 95/2024 |
| 16 | D-TRP(C)/16573/2024 TRP(C)/ / | SUCHISMITA SANGRAM SINGH MP | BIBHU PRASAD MOHANTY | 96/2024 |
| 17 | D-RVWPET/16675/2024 RVWPET/ / | DAYANIDHI NAYAK MP | BASUDEV BARIK | 114/2024 |
| 18 | D-CMAPL/763/2023 CMAPL/763/2023 | SARAT ROUT MP | ADV | 144/2024 |
| 19 | D-CMAPL/529/2022 CMAPL/529/2022 | DEBASISH PRADHAN MP | CHANDRA SEKHAR PANDA | 145/2024 |
| 20 | D-CMAPL/11288/2024 CMAPL/67/2024 | PURNENDU PANIGRAHI MP | DAYANANDA MOHAPATRA | 146/2024 |
| 21 | D-CMAPL/10488/2024 CMAPL/ / | BHAGABATI SATPATHY MP | ADV. | 147/2024 |
| 22 | D-CMAPL/15482/2024 CMAPL/ / | ANTARYAMI JENAMANI MP | KABIR KUMAR JENA | 148/2024 |
| 23 | D-RPFAM/213/2022 RPFAM/213/2022 | SK.NIAZULLA MP | KSHIROD KIMAR ROUT | 160/2024 |
| 24 | D-MATA/16436/2024 MATA/ / | PRABIR KUMAR PRADHAN MP | SATYAJIT MOHAPATRA (2) | 160/2024 |
| 25 | D-MATA/9277/2024 MATA/ / | NIKI AGRAWAL MP | BHOJARAJ SETH | 161/2024 |
| 26 | D-MATA/206/2023 | NIHAR RANJAN DASH | SHIB SHANKAR MOHANTY | |

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|----|---------------------|---------------------------------|---|----------|
| | MATA/206/2023 | MP | | 162/2024 |
| 27 | D-CONTC/10645/2023 | PANKAJ KUMAR BEHERA | ADV. | |
| | CONTC/10645/2023 | MP | | 238/2024 |
| 28 | D-CONTC/16497/2024 | BHAMA HANS @BHAMADEI HANS | ADV. | |
| | CONTC/ / | MP | | 239/2024 |
| 29 | D-SA/57/1987 | NILAMANI | AMIYA KUMAR MISHRA | |
| | SA/57/1987 | MP | | 305/2024 |
| 30 | D-SA/57/1987 | NILAMANI | M/S.S.MISRA | |
| | SA/57/1987 | MP | | 306/2024 |
| 31 | D-SA/57/1987 | NILAMANI | M/S.S.MISRA | |
| | SA/57/1987 | MP | | 307/2024 |
| 32 | D-SA/197/1998 | SUSHILARANI BEHERA | M/S.P.KAR,DWARIKA PRASAD MOHANTY, T.K.MOHANTY, P.K.SWAI | |
| | SA/197/1998 | MP | | 308/2024 |
| 33 | D-SA/197/1998 | SUSHILARANI BEHERA | M/S.P.KAR,DWARIKA PRASAD MOHANTY, T.K.MOHANTY, P.K.SWAI | |
| | SA/197/1998 | MP | | 309/2024 |
| 34 | D-SA/197/1998 | SUSHILARANI BEHERA | M/S.P.KAR,DWARIKA PRASAD MOHANTY, T.K.MOHANTY, P.K.SWAI | |
| | SA/197/1998 | MP | | 310/2024 |
| 35 | D-SA/246/1993 | BABAJI CHARAN SAHU | DWARIKA PRASAD MOHANTY | |
| | SA/246/1993 | MP | | 311/2024 |
| 36 | D-SA/246/1993 | BABAJI CHARAN SAHU | M/S.B.H.MOHANTY,T.K.MOHANTY,S.BISWAL,P.K.SWAIN | |
| | SA/246/1993 | MP | | 312/2024 |
| 37 | D-SA/246/1993 | BABAJI CHARAN SAHU | M/S.B.H.MOHANTY,T.K.MOHANTY,S.BISWAL,P.K.SWAIN | |
| | SA/246/1993 | MP | | 313/2024 |
| 38 | D-CRLREV/11012/2024 | BIBEKANANDA DASH | JYOTI PATNAIK | |
| | CRLREV/150/2024 | MP | | 319/2024 |
| 39 | D-CRLREV/11013/2024 | LALIT SABAR | MOHENDRA KUMAR MOHAPATRO | |
| | CRLREV/ / | MP | | 320/2024 |
| 40 | D-CRLREV/11013/2024 | LALIT SABAR | MOHENDRA KUMAR MOHAPATRO | |
| | CRLREV/ / | MP | | 321/2024 |
| 41 | D-CRLREV/11208/2024 | MINISH @ MANISH GARUD | ASHUTOSH DASH | |
| | CRLREV/ / | MP | | 322/2024 |
| 42 | D-CRLREV/11208/2024 | MINISH @ MANISH GARUD | ASHUTOSH DASH | |
| | CRLREV/ / | MP | | 323/2024 |
| 43 | D-CRLREV/11216/2024 | B.DHARMA PATRO | DEBASIS MISHRA | |
| | CRLREV/ / | MP | | 324/2024 |
| 44 | D-FAO/6745/2024 | SUBHRAJIT SWAIN | SUJATA JENA | |
| | FAO/ / | MP | | 349/2024 |
| 45 | D-FAO/6745/2024 | SUBHRAJIT SWAIN | SUJATA JENA | |
| | FAO/ / | MP | | 350/2024 |
| 46 | D-FAO/8884/2024 | SWARUP RANJAN MOHAPATRA | SUJATA JENA | |
| | FAO/ / | MP | | 351/2024 |
| 47 | D-FAO/8884/2024 | SWARUP RANJAN MOHAPATRA | SUJATA JENA | |
| | FAO/ / | MP | | 352/2024 |
| 48 | D-FAO/8883/2024 | SUDHANSHU SEKHAR BHUYAN | SUJATA JENA | |
| | FAO/ / | MP | | 353/2024 |
| 49 | D-FAO/8883/2024 | SUDHANSHU SEKHAR BHUYAN | SUJATA JENA | |
| | FAO/ / | MP | | 354/2024 |
| 50 | D-FAO/8888/2024 | BHARATI MISHRA | SUJATA JENA | |
| | FAO/ / | MP | | 355/2024 |
| 51 | D-FAO/8888/2024 | BHARATI MISHRA | SUJATA JENA | |
| | FAO/ / | MP | | 356/2024 |
| 52 | D-FAO/6749/2024 | BIKRAM SWAIN@BIKRAM KUMAR SWAIN | SUJATA JENA | |
| | FAO/ / | MP | | 357/2024 |
| 53 | D-FAO/6749/2024 | BIKRAM SWAIN@BIKRAM KUMAR SWAIN | SUJATA JENA | |
| | FAO/ / | MP | | 358/2024 |
| 54 | D-FAO/6744/2024 | BASANTA KUMAR SAHU | SUJATA JENA | |
| | FAO/ / | MP | | 359/2024 |
| 55 | D-FAO/6744/2024 | BASANTA KUMAR SAHU | SUJATA JENA | |
| | FAO/ / | MP | | 360/2024 |
| 56 | D-FAO/10421/2024 | HARIHAR PANIGRAHI | SUJATA JENA | |
| | FAO/ / | MP | | 361/2024 |
| 57 | D-FAO/10421/2024 | HARIHAR PANIGRAHI | SUJATA JENA | |
| | FAO/ / | MP | | 362/2024 |

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| 58 | D-FAO/10/2023 FAO/10/2023 | M/S. ORISSA HOMES PVT. LTD. MP | ARUN KUMAR ACHARYA | 363/2024 |
| 59 | D-FAO/16535/2024 FAO/ / | SABITA KHATTOI MP | KUNAL KUMAR SWAIN | 364/2024 |
| 60 | D-FAO/16664/2024 FAO/ / | MANAGING COMMITTEE OF KUNDAPITHA MP | DURGESH KORAYAN RATH | 365/2024 |
| 61 | D-BLAPL/7070/2023 BLAPL/7070/2023 | SANJIB SUNA@SENA MP | | 384/2024 |
| 62 | D-BLAPL/12696/2023 BLAPL/12696/2023 | MITALI SWAIN MP | SIBA PRASAD SAHOO | 385/2024 |
| 63 | D-BLAPL/7624/2023 BLAPL/7624/2023 | PURNANANDA MENDALI MP | | 386/2024 |
| 64 | D-BLAPL/7657/2023 BLAPL/7657/2023 | BISWANATH KARNA MP | | 387/2024 |
| 65 | D-BLAPL/758/2024 BLAPL/153/2024 | AJIT SINGH @ MANIA MP | SEVATI SOREN | 388/2024 |
| 66 | D-BLAPL/10893/2024 BLAPL/3471/2024 | ADITYA KUMAR MISHRA @ ADITYA KUMAR MP | ANIL KUMAR PANDA | 389/2024 |
| 67 | D-BLAPL/1782/2024 BLAPL/563/2024 | KARMA SUNA @ JADU BHUYAN MP | SUNIL KUMAR PANDA | 390/2024 |
| 68 | D-BLAPL/9702/2024 BLAPL/3212/2024 | BASANTI MONDAL MP | BISHNU PRASAD PRADHAN | 391/2024 |
| 69 | D-BLAPL/3244/2024 BLAPL/1020/2024 | KAMALALOCHAN PARIDA @ ANIL KUMAR MP | | 392/2024 |
| 70 | D-BLAPL/9350/2023 BLAPL/9350/2023 | HARAPRASAD PRUSTY @ SHIVA MP | M/S PRAVASH CH. DASH, S.K.MOHANTY, A.MOHANTY | 393/2024 |
| 71 | D-BLAPL/6386/2024 BLAPL/1814/2024 | KAILASH SWAIN MP | BIPLABA P.B. BAHALI | 394/2024 |
| 72 | D-CMP/16399/2024 CMP/ / | RUNU PRADHAN MP | RAMAKRISHNA NAIK | 410/2024 |
| 73 | D-CMP/16441/2024 CMP/ / | RAMESWARI PRUSETH MP | AMIT PRASAD BOSE | 411/2024 |
| 74 | D-CMP/16453/2024 CMP/ / | RAJLAXMI MUDRA MP | AMIT PRASAD BOSE | 412/2024 |
| 75 | D-CMP/16470/2024 CMP/ / | SURENDRA KUMAR SABARWAL MP | PRATYUSHA NAIDU | 413/2024 |
| 76 | D-CMP/334/2022 CMP/334/2022 | GOVINDA ROUT MP | DWARIKA PRASAD MOHANTY | 414/2024 |
| 77 | D-CMP/16511/2024 CMP/ / | BILASH SAHOO @ BILASHINI SAHOO MP | HRUDANANDA MOHAPATRA | 415/2024 |
| 78 | D-CMP/16578/2024 CMP/ / | BAREN KUMAR PANDA MP | DWARIKA PRASAD MOHANTY | 416/2024 |
| 79 | D-RSA/16549/2024 RSA/ / | SANJUKTA MALLICK MP | PRASANTA KUMAR SATPATHY | 450/2024 |
| 80 | D-RSA/16556/2024 RSA/ / | SANJAY KUMAR SULTANIA MP | ARIJEET MISHRA | 451/2024 |
| 81 | D-RSA/16556/2024 RSA/ / | SANJAY KUMAR SULTANIA MP | ARIJEET MISHRA | 452/2024 |
| 82 | D-RSA/155/2021 RSA/155/2021 | TRINATH SABAT MP | R.P.MAHAPATRA | 453/2024 |
| 83 | D-ABLAPL/8280/2022 ABLAPL/8280/2022 | KALU PRADHAN MP | | 670/2024 |
| 84 | D-ABLAPL/4090/2023 ABLAPL/4090/2023 | MADHUSUDAN SWAIN MP | KSHIROD KUMAR PAHIL | 671/2024 |
| 85 | D-ABLAPL/5399/2024 ABLAPL/2005/2024 | BASANTA @ BASANTA KUMAR SWAIN MP | SOUBHAGYA KUMAR DASH | 672/2024 |
| 86 | D-ABLAPL/6390/2024 ABLAPL/2495/2024 | RAMA KRUSHNA MISHRA MP | | 673/2024 |
| 87 | D-ABLAPL/6393/2024 ABLAPL/2497/2024 | RAMA KRUSHNA MISHRA MP | | 674/2024 |
| 88 | D-ABLAPL/7265/2024 ABLAPL/2670/2024 | SHASANKA SEKHAR MOHAPATRA MP | | 675/2024 |
| 89 | D-ABLAPL/8306/2024 | PRATAP KUMAR JENA | | |

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| | ABLAPL/3012/2024 | MP | | 676/2024 |
| 90 | D-ABLAPL/7925/2024 | SUNITA DALABEHERA | SATYAPRAKASH DHAL | |
| | ABLAPL/2886/2024 | MP | | 677/2024 |
| 91 | D-ABLAPL/7570/2024 | NANDA KISHORE ROUT | | |
| | ABLAPL/2744/2024 | MP | | 678/2024 |
| 92 | D-ABLAPL/6119/2024 | SADHAB BEHERA | | |
| | ABLAPL/2265/2024 | MP | | 679/2024 |
| 93 | D-ABLAPL/6412/2019 | CHAITAN JENA@CHAITANYA JENA | | |
| | ABLAPL/6412/2019 | MP | | 680/2024 |
| 94 | D-ABLAPL/6236/2024 | NILANCHAL PRADHAN @ KALIA | | |
| | ABLAPL/2316/2024 | MP | | 681/2024 |
| 95 | D-ABLAPL/1848/2024 | BIJAY SANA | | |
| | ABLAPL/1639/2024 | MP | | 682/2024 |
| 96 | D-ABLAPL/5646/2024 | DAITARI BAG | | |
| | ABLAPL/2133/2024 | MP | | 683/2024 |
| 97 | D-ABLAPL/1337/2023 | PRAMILA SETHI | | |
| | ABLAPL/1337/2023 | MP | | 684/2024 |
| 98 | D-ABLAPL/6122/2024 | SACHIN SUT @ SUDH | | |
| | ABLAPL/2258/2024 | MP | | 685/2024 |
| 99 | D-ABLAPL/16115/2022 | K.PRABHAKAR REDDY | | |
| | ABLAPL/16115/2022 | MP | | 686/2024 |
| 100 | D-ABLAPL/14328/2023 | SAROJ KUMAR PRADHAN | | |
| | ABLAPL/14328/2023 | MP | | 687/2024 |
| 101 | D-MACA/16396/2024 | CHAKRA SABAR | PRADEEP KUMAR MISHRA | |
| | MACA/ / | MP | | 777/2024 |
| 102 | D-MACA/16395/2024 | SHEFALI PATRA | BIRANCHI NARAYAN RATH | |
| | MACA/ / | MP | | 778/2024 |
| 103 | D-MACA/3064/2024 | ORIENTAL INSURANCE CO. LTD. | NIBEDITA MOHANTY | |
| | MACA/104/2024 | MP | | 779/2024 |
| 104 | D-MACA/16467/2024 | MANAGER IN CHARGE, M/S. ORIENTAL INSURANCE CO. LTD. | PRANJAY KUMAR MAHALI | |
| | MACA/ / | MP | | 780/2024 |
| 105 | D-MACA/16601/2024 | D.M., M/S. NATIONAL INSURANCE CO.LTD. | BIJAY BASPURI APATRA | |
| | MACA/ / | MP | | 781/2024 |
| 106 | D-MACA/16601/2024 | D.M., M/S. NATIONAL INSURANCE CO.LTD. | BIJAY BASPURI APATRA | |
| | MACA/ / | MP | | 782/2024 |
| 107 | D-MACA/16601/2024 | D.M., M/S. NATIONAL INSURANCE CO.LTD. | BIJAY BASPURI APATRA | |
| | MACA/ / | MP | | 783/2024 |
| 108 | D-MACA/16617/2024 | BISWABIHARI PRADHAN | BISWAJIT MOHANTY | |
| | MACA/ / | MP | | 784/2024 |
| 109 | D-MACA/16617/2024 | BISWABIHARI PRADHAN | BISWAJIT MOHANTY | |
| | MACA/ / | MP | | 785/2024 |
| 110 | D-MACA/16626/2024 | MANAGER (LEGAL), M/S. I.C.I.C.I. LOMBARD STREET | ADAM ALI KHAN | |
| | MACA/ / | MP | | 786/2024 |
| 111 | D-MACA/16634/2024 | TATA AIG G.I.CO. LTD. | ADAM ALI KHAN | |
| | MACA/ / | MP | | 787/2024 |
| 112 | D-MACA/16667/2024 | DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. | SOMNATH ROY | |
| | MACA/ / | MP | | 788/2024 |
| 113 | D-MACA/16673/2024 | DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. | KUMHIMBALA PATI | |
| | MACA/ / | MP | | 789/2024 |
| 114 | D-MACA/16674/2024 | DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. | KUMHIMBALA PATI | |
| | MACA/ / | MP | | 790/2024 |
| 115 | D-MACA/16674/2024 | DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. | KUMHIMBALA PATI | |
| | MACA/ / | MP | | 791/2024 |
| 116 | D-MACA/13652/2024 | M/S. ORIENTAL INSURANCE CO. L.T.D | SOMNATH ROY | |
| | MACA/ / | MP | | 792/2024 |
| 117 | D-CRLA/257/2017 | BHAGAN SHARMA | M/S.SURYA NARAYAN BISWAL | |
| | CRLA/257/2017 | MP | | 848/2024 |
| 118 | D-CRLA/527/2017 | KAMESWAR NAHAK@NAYAK | M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MISS DEEPALI MOHANTY | |
| | CRLA/527/2017 | MP | | 849/2024 |
| 119 | D-CRLA/964/2023 | BABU@RAJENDRA NAYAK | ANIRUDHA DAS | |
| | CRLA/964/2023 | MP | | 850/2024 |
| 120 | D-CRLA/11031/2024 | NALINIPRAVA SWAIN | DEBASNAN DAS | |
| | CRLA/ / | MP | | 851/2024 |

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| 121 | D-CRLA/11031/2024 CRLA/ / | NALINIPRAVA SWAIN MP | DEBASNAN DAS | 852/2024 |
| 122 | D-CRLA/11054/2024 CRLA/ / | SIDHESWAR MOHAPATRA MP | SUDEEP KUMAR SARANGI | 853/2024 |
| 123 | D-CRLA/11074/2024 CRLA/ / | KRUSHNA CHANDRA BARIHA @ GHUTU MP | SUSHANTA KUMAR PRADHAN | 854/2024 |
| 124 | D-CRLA/11074/2024 CRLA/ / | KRUSHNA CHANDRA BARIHA @ GHUTU MP | SUSHANTA KUMAR PRADHAN | 855/2024 |
| 125 | D-CRLA/11074/2024 CRLA/ / | KRUSHNA CHANDRA BARIHA @ GHUTU MP | SUSHANTA KUMAR PRADHAN | 856/2024 |
| 126 | D-CRLA/11105/2024 CRLA/ / | DIPUNA @ RAKESH KUMAR JENA @ RAKESH KUMAR SAHOO MP | DEBESH KUMAR SAHOO | 857/2024 |
| 127 | D-CRLA/11105/2024 CRLA/ / | DIPUNA @ RAKESH KUMAR JENA @ RAKESH KUMAR SAHOO MP | DEBESH KUMAR SAHOO | 858/2024 |
| 128 | D-CRLA/11138/2024 CRLA/ / | SIMANCHAL CHOWDHURY MP | BISWAJIT RANJAN TRIPATHY | 859/2024 |
| 129 | D-CRLA/880/2022 CRLA/880/2022 | MOHAMMED MOQUIM MP | | 860/2024 |
| 130 | D-CRLA/11146/2024 CRLA/ / | DEBASISH BEHERA MP | LAXMINARAYAN PATEL | 861/2024 |
| 131 | D-CRLA/11146/2024 CRLA/ / | DEBASISH BEHERA MP | LAXMINARAYAN PATEL | 862/2024 |
| 132 | D-CRLA/11148/2024 CRLA/ / | SAMBARU PARABHOI MP | ABHILASH MISHRA | 863/2024 |
| 133 | D-CRLA/569/2015 CRLA/569/2015 | BINAPANI PARIDA MP | M/S.DEVASHIS PANDA | 864/2024 |
| 134 | D-CRLA/569/2015 CRLA/569/2015 | BINAPANI PARIDA MP | M/S.DEVASHIS PANDA | 865/2024 |
| 135 | D-CRLA/11212/2024 CRLA/ / | PRADEEP KUMAR ROUT MP | DEBASIS SARANGI | 866/2024 |
| 136 | D-CRLA/11212/2024 CRLA/ / | PRADEEP KUMAR ROUT MP | DEBASIS SARANGI | 867/2024 |
| 137 | D-CRLMC/10993/2024 CRLMC/ / | SUBHASHREE SAMAL MP | BIBHUTI RANJAN MOHANTY | 908/2024 |
| 138 | D-CRLMC/10995/2024 CRLMC/ / | LAMBODAR PRADHAN @ LAMBODHAR PRADHAN MP | BIBHUTI RANJAN MOHANTY | 909/2024 |
| 139 | D-CRLMC/273/2024 CRLMC/49/2024 | SUBASH CHANDRA JENA MP | | 910/2024 |
| 140 | D-CRLMC/11006/2024 CRLMC/ / | SOUMYA RANJAN DAS MP | DEBASISH PATNAIK | 911/2024 |
| 141 | D-CRLMC/11006/2024 CRLMC/ / | SOUMYA RANJAN DAS MP | DEBASISH PATNAIK | 912/2024 |
| 142 | D-CRLMC/11019/2024 CRLMC/ / | DILLIPA KU SWAIN MP | PARTHA SARATHI NAYAK | 913/2024 |
| 143 | D-CRLMC/11023/2024 CRLMC/ / | M/S. SERAJUDDIN AND CO. MP | SARADA PRASANNA SARANGI | 913/2024 |
| 144 | D-CRLMC/11029/2024 CRLMC/1227/2024 | SK. SADAB KADIR MP | DEVASHIS PANDA | 914/2024 |
| 145 | D-CRLMC/10460/2024 CRLMC/1160/2024 | KUMUD KANCHAN @ RINKI MP | | 915/2024 |
| 146 | D-CRLMC/6945/2024 CRLMC/761/2024 | SUSIL KUMAR JENA MP | | 916/2024 |
| 147 | D-CRLMC/11033/2024 CRLMC/ / | RISHABH GUPTA MP | AMIT PATTNAIK | 917/2024 |
| 148 | D-CRLMC/11037/2024 CRLMC/ / | CHITTARANJAN DASH MP | AMIT PATTNAIK | 918/2024 |
| 149 | D-CRLMC/11058/2024 CRLMC/ / | MANJULATA NANDA MP | SUDEEP KUMAR SARANGI | 919/2024 |
| 150 | D-CRLMC/11093/2024 CRLMC/ / | HEMANTA KUMAR BEHERA @ HEMANT BEHERA MP | HEMANT KUMAR GHADEI | 920/2024 |
| 151 | D-CRLMC/11107/2024 CRLMC/ / | SNEHALAT BEHERA MP | HEMENDRA SAMAL | 921/2024 |
| 152 | D-CRLMC/7400/2024 | CHANDAN BHOI | | |

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| | CRLMC/899/2024 | MP | | 922/2024 |
| 153 | D-CRLMC/11130/2024 CRLMC/ / | RITUN SAHOO@RISHI MP | ANJAN KUMAR BISWAL | 923/2024 |
| 154 | D-CRLMC/11137/2024 CRLMC/ / | SANGRAM KESHARI PANIGRAHI MP | LAXMAN PRADHAN | 924/2024 |
| 155 | D-CRLMC/4795/2023 CRLMC/4795/2023 | PADMABATI BISWAL MP | DEBASNAN DAS | 925/2024 |
| 156 | D-CRLMC/11029/2024 CRLMC/1227/2024 | SK. SADAB KADIR MP | DEVASHIS PANDA | 926/2024 |
| 157 | D-CRLMC/11151/2024 CRLMC/ / | M/S. SERAJUDDIN AND CO., MP | SARADA PRASAD SARANGI | 927/2024 |
| 158 | D-CRLMC/2530/2023 CRLMC/2530/2023 | SUJIT KUMAR DALEI MP | CHANDANA MISHRA, MR. LALITENDU MISHRA | 928/2024 |
| 159 | D-CRLMC/2529/2023 CRLMC/2529/2023 | ANUBHAV MOHANTY MP | CHANDANA MISHRA,MR. LALITENDU MISHRA | 929/2024 |
| 160 | D-CRLMC/11162/2024 CRLMC/ / | MINATI DAS MP | ANIMA KUMARI DEI | 930/2024 |
| 161 | D-CRLMC/11167/2024 CRLMC/ / | HARIBINDER SINGH DEENGRA MP | ANUP UDAYA SENAPATI | 931/2024 |
| 162 | D-CRLMC/11169/2024 CRLMC/ / | MAHESWAR SETHY @ SETHI MP | ASISH MISHRA | 932/2024 |
| 163 | D-CRLMC/11172/2024 CRLMC/ / | DILLIP KUMAR PANIGRAHI MP | TAPAS KUMAR ACHARYA | 933/2024 |
| 164 | D-CRLMC/11176/2024 CRLMC/ / | UJJAWAL KUMAR MP | SIDHARTH PRASAD DAS | 934/2024 |
| 165 | D-CRLMC/11176/2024 CRLMC/ / | UJJAWAL KUMAR MP | SIDHARTH PRASAD DAS | 935/2024 |
| 166 | D-WA/2685/2023 WA/2685/2023 | SUDHIR KUMAR LENKA MP | BANSHIDHAR SATAPATHY | 1934/2024 |
| 167 | D-WA/16387/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO, A.S.C. | 1935/2024 |
| 168 | D-WA/16387/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO, A.S.C. | 1936/2024 |
| 169 | D-WA/16387/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO, A.S.C. | 1937/2024 |
| 170 | D-WA/16388/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1938/2024 |
| 171 | D-WA/16388/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1939/2024 |
| 172 | D-WA/16388/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1940/2024 |
| 173 | D-WA/16391/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1941/2024 |
| 174 | D-WA/16391/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1942/2024 |
| 175 | D-WA/16391/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1943/2024 |
| 176 | D-WA/16393/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1944/2024 |
| 177 | D-WA/16393/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1945/2024 |
| 178 | D-WA/16393/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1946/2024 |
| 179 | D-WA/16401/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO, A.S.C. | 1947/2024 |
| 180 | D-WA/16401/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO, A.S.C. | 1948/2024 |
| 181 | D-WA/16401/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO, A.S.C. | 1949/2024 |
| 182 | D-WA/16405/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1950/2024 |
| 183 | D-WA/16405/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1951/2024 |

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| 184 | D-WA/16405/2024 WA/ / | STATE OF ODISHA MP | UTTAM KUMAR SAHOO,A.S.C | 1952/2024 |
| 185 | D-WA/16412/2024 WA/ / | STATE OF ODISHA MP | PRADIP KUMAR RAUT, A.G.A. | 1953/2024 |
| 186 | D-WA/16412/2024 WA/ / | STATE OF ODISHA MP | PRADIP KUMAR RAUT, A.G.A. | 1954/2024 |
| 187 | D-WA/16412/2024 WA/ / | STATE OF ODISHA MP | PRADIP KUMAR RAUT, A.G.A. | 1955/2024 |
| 188 | D-WA/13503/2024 WA/ / | SMRUTI SAI MISHRA MP | ABHISHEK MOHANTY | 1956/2024 |
| 189 | D-WA/16424/2024 WA/ / | STATE OF ODISHA MP | NIHAR KANTA PRAHARAJ,A.G.A | 1957/2024 |
| 190 | D-WA/16424/2024 WA/ / | STATE OF ODISHA MP | NIHAR KANTA PRAHARAJ,A.G.A | 1958/2024 |
| 191 | D-WA/16427/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1959/2024 |
| 192 | D-WA/16427/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1960/2024 |
| 193 | D-WA/16427/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1961/2024 |
| 194 | D-WA/16438/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA,A.G.A | 1962/2024 |
| 195 | D-WA/16438/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA,A.G.A | 1963/2024 |
| 196 | D-WA/16438/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA,A.G.A | 1964/2024 |
| 197 | D-WA/16440/2024 WA/ / | STATE OF ODISHA MP | MALAYA KETAN BALABANTARAY, A.G.A. | 1965/2024 |
| 198 | D-WA/16440/2024 WA/ / | STATE OF ODISHA MP | MALAYA KETAN BALABANTARAY, A.G.A. | 1966/2024 |
| 199 | D-WA/16440/2024 WA/ / | STATE OF ODISHA MP | MALAYA KETAN BALABANTARAY, A.G.A. | 1967/2024 |
| 200 | D-WA/16448/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1968/2024 |
| 201 | D-WA/16448/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1969/2024 |
| 202 | D-WA/16448/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1970/2024 |
| 203 | D-WA/16447/2024 WA/ / | STATE OF ODISHA MP | LALATENDU SAMANTRAY,A.G.A | 1971/2024 |
| 204 | D-WA/16447/2024 WA/ / | STATE OF ODISHA MP | LALATENDU SAMANTRAY,A.G.A | 1972/2024 |
| 205 | D-WA/16447/2024 WA/ / | STATE OF ODISHA MP | LALATENDU SAMANTRAY,A.G.A | 1973/2024 |
| 206 | D-WA/16455/2024 WA/ / | AYANANSHU DUTT MP | ASHOK KUMAR MOHAPATRA | 1974/2024 |
| 207 | D-WA/16455/2024 WA/ / | AYANANSHU DUTT MP | ASHOK KUMAR MOHAPATRA | 1975/2024 |
| 208 | D-WA/16455/2024 WA/ / | AYANANSHU DUTT MP | ASHOK KUMAR MOHAPATRA | 1976/2024 |
| 209 | D-WA/16454/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1977/2024 |
| 210 | D-WA/16454/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1978/2024 |
| 211 | D-WA/16454/2024 WA/ / | STATE OF ODISHA MP | MANOJA KUMAR KHUNTIA, A.G.A. | 1979/2024 |
| 212 | D-WA/16465/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY,A.G.A | 1980/2024 |
| 213 | D-WA/16465/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY,A.G.A | 1981/2024 |
| 214 | D-WA/16465/2024 WA/ / | STATE OF ODISHA MP | BIPLAB MOHANTY,A.G.A | 1982/2024 |
| 215 | D-WA/16509/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |

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| | WA/ / | MP | | 1983/2024 |
| 216 | D-WA/16509/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 1984/2024 |
| 217 | D-WA/16509/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 1985/2024 |
| 218 | D-WA/16543/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 1986/2024 |
| 219 | D-WA/16543/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 1987/2024 |
| 220 | D-WA/16543/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 1988/2024 |
| 221 | D-WA/16574/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 1989/2024 |
| 222 | D-WA/16574/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 1990/2024 |
| 223 | D-WA/16574/2024 | STATE OF ODISHA | BIPLAB MOHANTY,A.G.A | |
| | WA/ / | MP | | 1991/2024 |
| 224 | D-WA/16651/2024 | SOMANATH MANDAL | PAMI RATH | |
| | WA/ / | MP | | 1992/2024 |
| 225 | D-WA/16614/2024 | NINIMA PATEL | MOHAMMAD AKRAM | |
| | WA/ / | MP | | 1992/2024 |
| 226 | D-WA/16651/2024 | SOMANATH MANDAL | PAMI RATH | |
| | WA/ / | MP | | 1993/2024 |
| 227 | D-WA/16650/2024 | STATE OF ODISHA | BIPLAB MOHANTY, A.G.A. | |
| | WA/ / | MP | | 1994/2024 |
| 228 | D-WA/16650/2024 | STATE OF ODISHA | BIPLAB MOHANTY, A.G.A. | |
| | WA/ / | MP | | 1995/2024 |
| 229 | D-WA/16650/2024 | STATE OF ODISHA | BIPLAB MOHANTY, A.G.A. | |
| | WA/ / | MP | | 1996/2024 |
| 230 | D-WA/8914/2024 | BRAJENDRA KUMAR MOHANTY | MANOJ KUMAR PATI | |
| | WA/ / | MP | | 1997/2024 |
| 231 | D-WP(C)/35958/2023 | DHANANJAY DAS | | |
| | WP(C)/35958/2023 | MP | | 5219/2024 |
| 232 | D-WP(C)/17284/2023 | PRAFULLA KUMAR SAHOO | BANSHIDHAR SATAPATHY | |
| | WP(C)/17284/2023 | MP | | 5220/2024 |
| 233 | D-WP(C)/13898/2021 | BINOD CHANDRA DAS | A.B.SATAPATHY | |
| | WP(C)/13898/2021 | MP | | 5221/2024 |
| 234 | D-WP(C)/24825/2021 | BANKANIDHI NAYAK | B.SATPATHY | |
| | WP(C)/24825/2021 | MP | | 5222/2024 |
| 235 | D-WP(C)/16390/2024 | MURALIDHAR DAS | BANSHIDHAR SATAPATHY | |
| | WP(C)/ / | MP | | 5223/2024 |
| 236 | D-WP(C)/16392/2024 | JHADESWAR SETHI | BANSHIDHAR SATAPATHY | |
| | WP(C)/ / | MP | | 5224/2024 |
| 237 | D-WP(C)/16394/2024 | BHASKAR CHANDRA SAHOO | PRADEEP KUMAR SAHOO | |
| | WP(C)/ / | MP | | 5225/2024 |
| 238 | D-WP(C)/16397/2024 | ARAKHIT SAMAL | KSHIROD KUMAR PAHIL | |
| | WP(C)/ / | MP | | 5226/2024 |
| 239 | D-WP(C)/14411/2024 | DIJENDRA PRASAD SINHA | | |
| | WP(C)/8050/2024 | MP | | 5227/2024 |
| 240 | D-WP(C)/16419/2024 | GANJAM MANPOWER AND SECURITY SERVICES CHANDRA MOHANTY | | |
| | WP(C)/ / | MP | | 5228/2024 |
| 241 | D-WP(C)/16421/2024 | SANTILATA MANDAL | BIRAJA PRASANNA DAS | |
| | WP(C)/ / | MP | | 5229/2024 |
| 242 | D-WP(C)/16426/2024 | NANDA KISHORE PARIDA | M.PRATAP @ PRATAP KUMAR MOHAPATRA | |
| | WP(C)/ / | MP | | 5231/2024 |
| 243 | D-WP(C)/16429/2024 | KUSHA NAYAK | SADASIVA PATRA (1) | |
| | WP(C)/ / | MP | | 5232/2024 |
| 244 | D-WP(C)/36950/2021 | PADMA CHARAN PATRA | GYANARANJAN SETHI | |
| | WP(C)/36950/2021 | MP | | 5233/2024 |
| 245 | D-WP(C)/16433/2024 | BASANT KUMAR SETHI | UMESH CHANDRA MOHANTY | |
| | WP(C)/9045/2024 | MP | | 5234/2024 |
| 246 | D-WP(C)/16431/2024 | MOUMITA BHATTACHARYA | SAIBRATA RATH | |
| | WP(C)/9029/2024 | MP | | 5235/2024 |

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| 247 | D-WP(C)/20068/2022 WP(C)/20068/2022 | MADHUSUDAN MALLICK @ MALIK MP | NIRANJAN LENKA | 5236/2024 |
| 248 | D-WP(C)/18516/2023 WP(C)/18516/2023 | M/S. VESAJ ENGINEERS AND CONSTRUCTORS MP | SURSHIWA MOHAPATRA | 5237/2024 |
| 249 | D-WP(C)/16452/2024 WP(C)/ / | JAGANNATH MISHRA MP | KRISHNA CHANDRA SAHU | 5238/2024 |
| 250 | D-WP(C)/16457/2024 WP(C)/9062/2024 | DHANURJAYA SWAIN MP | MANOJ KUMAR MOHANTY | 5239/2024 |
| 251 | D-WP(C)/16458/2024 WP(C)/9080/2024 | PRAGATI CHARITABLE TRUST, BBSR MP | AMIT PATTNAIK | 5240/2024 |
| 252 | D-WP(C)/16466/2024 WP(C)/ / | THE EXECUTIVE ENGINEER (ELECT.) TPS MP | SDRISHN CHANDRA DASH | 5241/2024 |
| 253 | D-WP(C)/30634/2021 WP(C)/30634/2021 | PRADEEP KUMAR MALLICK MP | DEEPAK KUMAR MOHAPATRA | 5242/2024 |
| 254 | D-WP(C)/28782/2022 WP(C)/28782/2022 | DR. GANESH CHANDRA KUND MP | JAYDEEP PAL | 5243/2024 |
| 255 | D-WP(C)/9305/2023 WP(C)/9305/2023 | ISWAR CHANDRA SAHOO MP | | 5244/2024 |
| 256 | D-WP(C)/16489/2024 WP(C)/ / | TANUJ KUMAR SANTARA MP | SANJAY KUMAR PARIDA | 5245/2024 |
| 257 | D-WP(C)/16496/2024 WP(C)/ / | BAGADU LAKSHMI PATHI MP | SWAPNA KUMAR OJHA | 5246/2024 |
| 258 | D-WP(C)/16498/2024 WP(C)/ / | BODDEPALLI PRAVEEN KUMAR MP | SWAPNA KUMAR OJHA | 5247/2024 |
| 259 | D-WP(C)/15547/2024 WP(C)/ / | BASUDEV BHATTA MP | BIBHUTI BHUSAN CHOUDHURY | 5248/2024 |
| 260 | D-WP(C)/3117/2018 WP(C)/3117/2018 | NALINI RANJAN RAY MP | M/S.SASWATI MOHAPATRA | 5249/2024 |
| 261 | D-WP(C)/8944/2018 WP(C)/8944/2018 | NALINI RANJAN RAY MP | M/S.KALI PRASANNA MISHRA | 5250/2024 |
| 262 | D-WP(C)/16502/2024 WP(C)/9082/2024 | PRADEEP KUMAR MISHRA MP | SRIDHAR RATH | 5251/2024 |
| 263 | D-WP(C)/7547/2019 WP(C)/7547/2019 | SANTOSH KUMAR PATTANAIAK MP | M/S.RAJJEET ROY | 5252/2024 |
| 264 | D-WP(C)/3538/2024 WP(C)/1831/2024 | PRIYADARSHINEE MOHAPATRA MP | | 5253/2024 |
| 265 | D-WP(C)/16518/2024 WP(C)/ / | M/S. IMPEX WIRES, JAGATPUR, CUTTACK MP | SUDEEPTA KUMAR SINGH | 5254/2024 |
| 266 | D-WP(C)/14039/2024 WP(C)/7876/2024 | CHAKRADHAR PATRA MP | SATYA SMRUTI MOHANTY | 5255/2024 |
| 267 | D-WP(C)/16523/2024 WP(C)/ / | SASMITA RANI SENAPATI MP | SUSANTA KUMAR LENKA | 5256/2024 |
| 268 | D-WP(C)/17515/2010 WP(C)/17515/2010 | STATE OF ORISSA MP | A.S.C. | 5257/2024 |
| 269 | D-WP(C)/34683/2020 WP(C)/34683/2020 | SANGRAM KESARI BHUYAN MP | | 5258/2024 |
| 270 | D-WP(C)/16510/2024 WP(C)/ / | UNION OF INDIA MP | DEEPAK GOCHHAYAT,C.G.C | 5259/2024 |
| 271 | D-WP(C)/36946/2020 WP(C)/36946/2020 | DIPAK KUMAR RAJ MP | | 5260/2024 |
| 272 | D-WP(C)/36947/2020 WP(C)/36947/2020 | BIBHUTI BHUSAN DAS MP | | 5261/2024 |
| 273 | D-WP(C)/16528/2024 WP(C)/9077/2024 | GOPAL SETHI MP | SAPAN KUMAR PAL | 5262/2024 |
| 274 | D-WP(C)/13146/2024 WP(C)/7457/2024 | MANOJ KUMAR NAIK MP | | 5263/2024 |
| 275 | D-WP(C)/16540/2024 WP(C)/ / | JITENDRA PRADHAN MP | BIRAJA PRASANNA DAS | 5264/2024 |
| 276 | D-WP(C)/13318/2023 WP(C)/13318/2023 | ALL ODISHA EPF PENSIONERS ASSOCIATION MP | PRANJOD KUMAR NAYAK | 5265/2024 |
| 277 | D-WP(C)/333/2024 WP(C)/66/2024 | NARAYAN INDUSTRIES, KOLKATA MP | PAMI RATH | 5266/2024 |
| 278 | D-WP(C)/333/2024 | NARAYAN INDUSTRIES, KOLKATA | PAMI RATH | |

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| | WP(C)/66/2024 | MP | | 5267/2024 |
| 279 | D-WP(C)/25348/2022 | MP | FAKIR RATH | |
| | WP(C)/25348/2022 | MP | | 5268/2024 |
| 280 | D-WP(C)/5625/2024 | MP | MOHAN CHARAN MALLICK | |
| | WP(C)/4008/2024 | MP | | 5269/2024 |
| 281 | D-WP(C)/16555/2024 | MP | JAI KISHORE CHOUBEY | NIRANJAN LENKA |
| | WP(C)/ / | MP | | 5270/2024 |
| 282 | D-WP(C)/16561/2024 | MP | RAMESH CHANDRA BADAJENA | DR. JITENDRA KUMAR LENKA |
| | WP(C)/ / | MP | | 5271/2024 |
| 283 | D-WP(C)/18078/2015 | MP | PITABAS PRADHAN | BIREN SANKAR TRIPATHY |
| | WP(C)/18078/2015 | MP | | 5272/2024 |
| 284 | D-WP(C)/5620/2024 | MP | DHARANIDHAR DAS | |
| | WP(C)/4003/2024 | MP | | 5273/2024 |
| 285 | D-WP(C)/16571/2024 | MP | ANASUYA NAYAK | RAJENDRA KUMAR DASH |
| | WP(C)/ / | MP | | 5274/2024 |
| 286 | D-WP(C)/12263/2023 | MP | M/S. TARINI MINERALS PRIVATE LTD., SUANIKGARA | RAJENDRA KUMAR DASH |
| | WP(C)/12263/2023 | MP | | 5275/2024 |
| 287 | D-WP(C)/16593/2024 | MP | M/S SOUMEN TRADERS, GUJURATI COLONY, KOLIKHANI, NALANDA | KOUSIK BANIAPURA GURU |
| | WP(C)/ / | MP | | 5276/2024 |
| 288 | D-WP(C)/16598/2024 | MP | MAA DURGA WOMEN SELF HELP GROUP | MOHENDRA KUMAR MOHAPATRO |
| | WP(C)/ / | MP | | 5277/2024 |
| 289 | D-WP(C)/16607/2024 | MP | GUDI THAKURANI WOMEN SELF HELP GROUP, HENDRIANAGUDA | MOHENDRA KUMAR MOHAPATRO |
| | WP(C)/ / | MP | | 5278/2024 |
| 290 | D-WP(C)/16611/2024 | MP | JANMEJAYA MOHANTY | JAGAJIBAN PRADHAN |
| | WP(C)/ / | MP | | 5279/2024 |
| 291 | D-WP(C)/16613/2024 | MP | JAY KISHORE CHOUBEY | NIRANJAN LENKA |
| | WP(C)/ / | MP | | 5280/2024 |
| 292 | D-WP(C)/16739/2018 | MP | MANOJ MOHAPATRA | MANAS KUMAR CHAND |
| | WP(C)/16739/2018 | MP | | 5281/2024 |
| 293 | D-WP(C)/16610/2024 | MP | SASMITA NAYAK | PRABHASI NAYAK |
| | WP(C)/ / | MP | | 5282/2024 |
| 294 | D-WP(C)/16615/2024 | MP | M/S. GOPALJI KETAKI KHARA MASALA, SOUMMA | RANJAN MOHANTY |
| | WP(C)/ / | MP | | 5283/2024 |
| 295 | D-WP(C)/16616/2024 | MP | BABULAL HANSDAH | PRASANTA KUMAR SATAPATHY |
| | WP(C)/ / | MP | | 5284/2024 |
| 296 | D-WP(C)/16623/2024 | MP | SUMATI PRADHAN | SANTOSH KUMAR MAHANTY |
| | WP(C)/ / | MP | | 5285/2024 |
| 297 | D-WP(C)/12523/2024 | MP | SOUMYA RANJAN DANDSENA | |
| | WP(C)/6870/2024 | MP | | 5286/2024 |
| 298 | D-WP(C)/11305/2024 | MP | SURAJ KUMAR HARIJAN | |
| | WP(C)/6921/2024 | MP | | 5287/2024 |
| 299 | D-WP(C)/16629/2024 | MP | NATIONAL ALUMINIUM COMPANY LTD, KHLIRI | KUMAR PATNAIK |
| | WP(C)/ / | MP | | 5288/2024 |
| 300 | D-WP(C)/16641/2024 | MP | SACHINDRA CHANDRA PADHAN | PRAFULLA KUMAR MOHAPATRA |
| | WP(C)/ / | MP | | 5289/2024 |
| 301 | D-WP(C)/16653/2024 | MP | ANSUMAN PRADHAN | PAMI RATH |
| | WP(C)/ / | MP | | 5290/2024 |
| 302 | D-WP(C)/16652/2024 | MP | BIRENDRA BHUSAN MOHANTY | DEBASISH PATNAIK |
| | WP(C)/ / | MP | | 5291/2024 |
| 303 | D-WP(C)/16612/2024 | MP | RABINARAYAN BHUYAN | SOUMYA RANJAN MOHANTY |
| | WP(C)/ / | MP | | 5292/2024 |
| 304 | D-WP(C)/16668/2024 | MP | KANHU CHARAN BARIK | SOUMYA RANJAN MOHANTY |
| | WP(C)/ / | MP | | 5293/2024 |